GARIMA BOUTIQUE PVT. LTD.
202, JESSORE ROAD, KOLKATA 700089
Manufacturer, Merchant & Trader.
a company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
SB LEGAL PARTNERS
TARA ARCADIA, 14 HARE STREET, ROOM NO.1, GROUND FLOOR, KOLKATA-700001, WEST BENGAL, INDIA

Proposed to be Used
KOLKATA

Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
3115734  04/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :31/12/1996
DELHI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS
SF

3331554  09/08/2016

MR. BHUSAN KUMAR JAIN
trading as ;S.F. FITTINGS
B-71, SECTOR-3, DSIDC, BAWANA INDUSTRIAL AREA, DELHI-110039
MANUFACTURER AND TRADERS

Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085

Used Since: 10/04/2000

To be associated with:
3148823

DELHI

CLOTHING ACCESSORIES & COLLAR EYE HOOKS, SNAP-HOOKS, BUCKLES, NEEDLES; BARS, COLLAR BONES, ELASTIC HOOKS AND LOOPS, THREADS, SNAP FASTENER, STEEL TICH BUTTON, STRAPS, COTTON STRAPS AND TAILORING MATERIALS AND TRIMMING

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3148823.
3364761   16/09/2016
RAJEEV MARWAH
HITASHU MARWAH
trading as ;M/S. PARAMOUNT AGENCIES
E-2/13, 3RD FLOOR, MODEL TOWN PART-1, DELHI-10009
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :10/05/2008

DELHI
lace and embroidery, ribbon, bows, pin, buttons metal buttons, stud-buttons, jeans buttons (including two-part buttons),
eyelets, zip materials, zips, zip-fasteners, slide-fasteners, snap-fasteners, touch and close fasteners, hooks, and eyes,
trouser eye hooks
B & H EXPORTS

3886793 13/07/2018

B & H EXPORTS
NO. 38, MALONY ROAD, T. NAGAR, CHENNAI 600017

Sole Proprietorship

Address for service in India/Attorney address:
SAMEENA ESWARI CHATRAPATHY
4th floor, Kakkani Towers, #34, Khader Nawaz Khan Road, Nungambakkam, Chennai, 600006

Used Since: 15/07/1998

CHENNAI

Artificial hair, human hair replacements, ribbons and braid; buttons
4048183   06/01/2019
CENTRAL CHINMAYA MISSION TRUST (CCMT)
Sandeepany Sadhanalaya, Saki Vihar Road, Powai, Mumbai - 400 072, State of Maharashtra, India.
A Charitable Trust Registered Under Bombay Public Trust Act, 1950

Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used
MUMBAI

In respect of hair accessories such as bands, bows, ribbons and braid, hair curlers, hair caps, false hair, hair nets, hair pins & grips and hair ornaments; lace and embroidery; buttons, press buttons, hooks and eyes, pins and needles; artificial flowers.
4050303  08/01/2019

CHIRAG V. SHAH
KRISHNA NIWAS BLDG., FLAT NO. 11, 3RD FLOOR, CHIPLUNKAR ROAD, OPP. GANESH COLD DRINK, DOMBIVALI EAST, THANE-421201, MAHARASHTRA
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Hair accessories
Dnyandeo Sripatratu Pawar (DSP)

SHRIKANT BHAUSAHEB PAWAR
DSP REALTY, OFFICE NO.404, SATRA PLAZA, PALM BEACH ROAD, SECTOR-19D, VASHI, NAVI MUMBAI-400703

Individual

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antiphill church, mumbai -400 037.

Proposed to be Used
MUMBAI

Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers
4090029  16/02/2019
SASMITA SAHOO
110 GUPTA PLACE NEAR METRO STATION RAJOURI GARDEN NEW DELHI
PROPRIETOR
Address for service in India/Attorney address:
MANOJ KUMAR
D-65, FLATTED FACTORY COMPLEX JHANDEWALAN DELHI 110055
Proposed to be Used
DELHI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair, Wig.
CELEBRINO

MR. CHANDAN KUMAR
122, LIG FLATS, PKT-3, PASCHIM PURI, NEW DELHI-110063

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI

Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair.
4210090  18/06/2019
RASIKBHAI RAMJIBHAI SAVANI
BUZON, 304, SILVER STONE ARCADE, SINGANPORE ROAD, KATARGAM, SURAT - 395004
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :26/12/2018
AHMEDABAD
HAIR CLIPS, HAIR BANDS, HAIR COLOURING CAPS, HAIR CURLERS, HAIR CURLING PINS, HAIR EXTENSIONS, HAIR (FALSE), HAIR GRIPS, HAIR NETS, HAIR ORNAMENTS, HAIR PINS, HAIR (PLAITED), TRESSES OF HAIR, LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWER
4210092  18/06/2019
PATEL MANAN RAJUBHAI
DEKMY, 11TH FLOOR, 1102, SHUKAN SHREE WING –C, DABHOLI LINK ROAD, SINGANPORE, KATARGAM, SURAT - 395004
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :29/12/2018
AHMEDABAD
HAIR CLIPS, HAIR BANDS, HAIR COLOURING CAPS, HAIR CURLERS, HAIR CURLING PINS, HAIR EXTENSIONS, HAIR (FALSE), HAIR GRIPS, HAIR NETS, HAIR ORNAMENTS, HAIR PINS, HAIR (PLAITED), TRESSES OF HAIR, LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWER
THC

4210548   19/06/2019
Jiangsu Rixi Zipper Co., Ltd
No. 27 Xinghuo (East) Str., Yangshi Town, Huishan District, Wuxi City, Jiangsu, China
A body corporate incorporated under the laws of People’s Republic of China

Address for service in India/Attorney address:
HANS REGISTRATION CO.
E-617 1ST FLOOR STREET NO-12 WEST VINOD NAGAR NEW DELHI-110092

Proposed to be Used
DELHI
zippers, zippers for bags, shoe fasteners, fastenings for clothing, snap fasteners, fastenings for braces, belt clasps, shoe hooks, buckles [clothing accessories], hook and loop fastening tapes
CILVANA STUDIO

4212412  20/06/2019

NUSAIBA MAZOOD BHAT
BAGHAT, BARZULLA, RAWATHPORA, MET LANE, SRINAGAR-190002, JAMMU AND KASHMIR, INDIA
PROPRIETOR-CILVANA STUDIO

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
ACCESSORIES FOR APPAREL, SEWING ARTICLES AND DECORATIVE TEXTILE ARTICLES, EMBROIDERY, EMBROIDERY FOR GARMENTS, SILVER EMBROIDERY, EMBROIDERY LACES.
OMNISM ENTERPRISES PRIVATE LIMITED
603, 6th Floor, Aravalli Business Center R. C. Patel Road, Borivali (West), Mumbai City, Maharashtra - 400092
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair.
LUCKYCHARM

4214823    24/06/2019
ANKIT JAIN
FLAT NO 235, UNITY APARTMENT, POCKET-23, SEC-24, ROHINI, SEC-7, DELHI-110085
PROPRIETORSHIP

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used

DELHI

ARTIFICIAL FLOWERS, WREATHS OF ARTIFICIAL FLOWERS, IMPREGNATED FLOWERS EMBROIDERY AND EMBROIDERED GOODS THERDA OF METAL FOR EMBROIDERY FRILL LACE AND LACE WORKS, RIBBONS AND BRAID BUTTON PRESS, HOOKS AND EYE, PINS NEEDLES, NEEDLEWORK CASES BUKLES, DRESS HOLDERS, COAT HANGERS TIE HOLDERS STAPES FOR CURTAIN HEADINGS
PINDIA

4217651  26/06/2019
HEENA CHATRATH M/S K P & DAUGHTERS
Dehradun, Uttarakhand
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Used Since : 01/07/2017

DELHI
Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers
Proposed to be Used

DELHI

LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS INCLUDED, EMBROIDERY ON CLOTHES, SELLING OF CLOTHES AND ACCESSORIES INCLUDING IN CLASS 26
VIVEK RAWAL

trading as ;VIJAY ARTS

104, 1ST FLOOR, VASANT SAGAR COMPLEX, THAKURVILLAGE, KANDIVALI (EAST)-400101, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI

MANUFACTURING OF SAREE PIN, HAIR ACCESSORIES INCLUDED IN CLASS 26.
4225710  04/07/2019
SOUL CRAFT (PROPRIETOR NAME: SONIA SHRIVASTAVA)
B-277 Sarita Vihar, New Delhi – 110076
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 06/06/2019
DELHI
LACE, BRAID AND EMBROIDERY, AND HABERDASHERY RIBBONS AND BOWS; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR
NANZ
4229854  09/07/2019
NANZ FOOD PRODUCTS LTD.
PLOT NO. 3, BLOCK C, LAJPAT NAGAR I & II, RING ROAD, NEW DELHI - 110 024.
BODY INCORPORATE
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092
Used Since: 01/01/1995
DELHI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair.
2617438  24/10/2013
ADDRESS HOME RETAIL PVT.LTD
C-40 III FLOOR SOUTH EXTENSION PART-II NEW DELHI 110049
MERCHANTS & MANUFACTURERS.
Address for service in India/Attorney address:
BIJU MATTAM ADV.,
431-432, PHASE-4, UDYOG VIHAR, GURGAON
Used Since : 22/10/2007
DELHI
"CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE), WALL PAPER AND WALL ART (NOT OF TEXTILE)"

5334
3255630  10/05/2016
MR. KABIR ALAM
trading as : KABIR CARPET INTERNATIONAL
KANTIT SHAREEF, VINDHYACHAL ROAD, MIRZAPUR-231307, U.P.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)
Used Since : 01/03/2015
DELHI
HAND KNOTTED PURE SILK, ART SILK AND FINE WOOLED CARPETS.
Sunturf

3347071  27/08/2016
HITECH NON WOVEN PVT. LTD.
G-283, SECTOR -2, DSIIDC, INDUSTRIAL ESTATE, BAWANA, DELHI-110039.
MANUFACTURES AND TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :05/08/2016
DELHI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE).
3349876  31/08/2016
SAVOUR (INDIA) PVT. LTD.
24, D.D.A. MARKET, SHIV NAGAR, JAIL ROAD, NEW DELHI-110058
MANUFACTURER AND TRADERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Proposed to be Used
DELHI
CARPETs, RUGS, MATS, AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, WALL HANGINGS (NON-TEXTILE).
X L GOLD
3360750 12/09/2016
MR. KRISHAN KUMAR BANSAL
trading as ;M/s. HARYANA NON-WOVEN
96, C-BLOCK, NEAR POLICE CHOWKI, BARNALA ROAD, SIRSA-125055, HARYANA.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since :01/04/2004
DELHI
NON WOVEN CARPET
3791730  29/03/2018
GUANGDONG CAMEL APPAREL CO., LTD.
GANJIAO SHANGJIE VILLAGE 9, LISHUI, NANHAI DISTRICT, FOSHAN CITY, GUANGDONG PROVINCE, CHINA
A Company existing under the laws of China
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
CARPETS; RUGS; REED MATS; BATH MATS; FLOOR COVERINGS; ARTIFICIAL TURF; GYMNASIUM EXERCISE MATS; GYMNASIATIC MATS; DOOR MATS; FLOOR MATS FOR VEHICLES; NON-SLIP MATS; VINYL FLOOR COVERINGS; MATS OF WOVEN ROPE FOR SKI SLOPES; TEXTILE BATH MATS; ANTI-SLIP FLOOR COVERINGS FOR USE ON STAIRCASES; FLOOR MATS, FIRE-RESISTANT, FOR FIREPLACES AND BARBECUES; YOGA MATS; WALLPAPER; DECORATIVE WALL HANGINGS, NOT OF TEXTILE; WALLPAPER.
Trade Marks Journal No: 1914 ,   12/08/2019           Class 27

EXMYN BRANDS PRIVATE LIMITED.
AKR Tech Park, 3rd Floor, 7th Mile Krishna Reddy Industrial Area, Hosur Road, Bangalore-560068.
Manufacturer
Manufacturer, Merchant and Trader
Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :26/06/2018

MUMBAI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:3910532.
3914897  13/08/2018
RAM VISHNUPANT GOLHAR
AD3 SAKSHI KASLIWAL ANGAN, VIBHAGIYA KRIDA SANKUL, DYANESHWAR NAGAR, GARKHEDA, AURANGABAD,
MAHARASHTRA-431001
Proposed to be Used
MUMBAI
PLASTIC MATS
4015558  03/12/2018
AQUAPUMP INDUSTRIES,
THUDIYALUR POST, COIMBATORE 641034, TAMILNADU
REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932.

Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Proposed to be Used
CHENNAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, WALL HANGINGS (NON-TEXTILE)
4048184  06/01/2019
CENTRAL CHINMAYA MISSION TRUST (CCMT)
Sandeepany Sadhanalaya, Saki Vihar Road, Powai, Mumbai - 400 072, State of Maharashtra, India.
A Charitable Trust Registered Under Bombay Public Trust Act, 1950

Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used
MUMBAI
In respect of carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).
VINI

4050575  09/01/2019
PK FITNESS YOGA MAT PRIVATE LIMITED
PLOT NO.12, GAURI SHANKAR ENCLAVE-2, PREM NAGAR-3RD SULEMAN NAGAR, NEW DELHI-110086

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
LOX
4145587    12/04/2019
CYPRUSS AGENCY PVT LTD
87, KIKA STREET MUMBAI- 400004 MAHARASHTRA INDIA
A PRIVATE LIMITED COMPANY
Used Since :01/04/2002
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUMS AND OTHER MATERIALS FOR COVERING FLOORS, WALL HANGING (NON-TEXTILES), FLOOR COVERING (INSULATING)
4206173   14/06/2019
DAHYABHAI VASRAMBHAI NAKRANI SOLE PROPRIETOR OF OWME
7TH FLOOR, 7072/C, KUBERJI WORLD, NEAR BHARAT CANCER HOSPITAL, PUNA KUMBHARIA, KADODARA ROAD,
SURAT, SURAT, GUJARAT - 395010
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
FLOOR COVERINGS, CARPETS, MATS
4210858  19/06/2019
MR. CHANDAN KHUNGER SOLE PROPRIETOR OF M/S KALKI FURNISHING
A7/1 PART-A, RANA PRATAP BAGH, DELHI -110007
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Proposed to be Used
DELHI
YOGA MATS, MATS, DOOR MATS, FLOOR COVERINGS AND CARPETS
PAPER PLANE DESIGN

4211286   19/06/2019

AMIT GUPTA
A-3/319, PASCHIM VIHAR, NEW DELHI-110063
INDIVIDUAL NAME

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
Carpets, Rugs, Mats and Matting, Linoleum and Other Materials for Covering Existing Floors; Wall Hangings (Non-Textile)
4213040   21/06/2019
AI LICENSING INDIA PRIVATE LIMITED
B-502, AALIND FORTUNA, CHINCHOLI BUNDER EXTENSION OFF LINK ROAD, MALAD WEST MUMBAI-400064
MAHARASHTRA INDIA
Proposed to be Used
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE)
TRULEX
4222539   02/07/2019
OM PRAKASH TRADING AS M/S SERVICE MOTTO
RZ-462/407 GALI NO-15, SHIVPURI, WEST SAGARPUR, NEW DELHI-110046
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Yoga mats, Carpets, Rugs, Door mats, Mats and Matting, Linoleum and other materials for covering existing floors, Wall Hangings.
ATMAH

4223351  02/07/2019
MAYITHARA HOME DÉCOR PRIVATE LIMITED
MAYITHARA PO, CHERTHALA - 688539
Company

Address for service in India/Attorney address:
JACOB KURIAN
NEW NO 21 (OLD NO 11), 2ND AVENUE, HARRINGTON ROAD, CHETPET, CHENNAI- 600031.

Used Since : 20/02/2018

CHENNAI

Carpets, rugs, mats and matting including doormats being goods included in Class 27.

RANGMANCH
4229660  09/07/2019
ADITYA BIRLA FASHION AND RETAIL LTD.
Madura Fashion and Lifestyle, Khata No 118/110/1, Building 2, Divyashree Technopolis, Yemalur Post, Off HAL Airport Road, Bengaluru- 560037, Karnataka
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Proposed to be Used
CHENNAI
Carpets, rugs, mats and matting; Wall hangings [non-textile]; Rugs, Bath mat
NANZ

4229855  09/07/2019
NANZ FOOD PRODUCTS LTD.
PLOT NO. 3, BLOCK C, LAJPAT NAGAR I & II, RING ROAD, NEW DELHI - 110 024.
BODY INCORPORATE
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092
Used Since :01/01/1995

DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile.
2806886  10/09/2014
MR. CIRIJA PRASAD PATTANAYAK
trading as ;DNS FUNTECH
AT ASHOK NAGAR,9TH LANE,BERHAMPUR-760004,DIST.GANJAM,ORISHA
Manufacturer, Merchant & Trader
INDIAN CITIZEN
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308
Used Since :10/08/2011
KOLKATA
PLAY GROUND EQUIPMENTS, NAMELY SLIDES, SWINGS, SEE & SAW, AMUSEMENT RIDES & TOY TRAINS INCLUDED IN CLASS-28
FZ INTERNATIONAL

3154225  07/01/2016

VIKRAM

GALI NO. - 5, WARD NO. - 4, SARASWATI Vihar, DERABASSI, DISTT - MOHALI (PB).

MANUFACTURER & TRADERS.

Address for service in India/Attorney address:

PREETPAL SINGH ADV

434 SECTOR 15 A CHANDIGARH 160015

Used Since :01/01/2016

DELHI

Fitness machines and apparatus, Machines and apparatus for physical exercise, Manually operated exercise equipment, Elliptical exercise machines, Stationary exercise bicycles, Ankle and wrist weights for exercise, Leg weights for exercise, Exercise balls, Exercise bars.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "INTERNATIONAL" and "MARK TO BE USED AS A WHOLE".
CHIMPU
3165648  21/01/2016
MAHESH MITTAL
SCF:38, NEAR LOCAL BUS STAND, MANIMAJRA, CHANDIGARH.
TRADERS.
Indian Citizen
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since : 18/11/2013
DELHI
Balloons, Play balloons, Toy balloons, Balloons [party novelties], Toys, Toys for children, Baby multiple activity toys.
PXG
3217731  22/03/2016
PARSONS XTREME GOLF, LLC
15475 N. 84th St., Scottsdale, Arizona 85260, U.S.A.
Manufacturers
A State of Delaware Limited Liability Company.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Golf equipment, namely, golf clubs, golf bags, head covers for golf clubs, golf club grips, golf club shafts, golf balls, golf gloves, golf tees, golf ball markers, divot repair tools, and golf ball covers.
FANBOX

3221660  29/03/2016

PRIVYPLEX PTE. LTD.
1 Robinson Road, #17-00 AIA Tower, Singapore 048542
Manufacturers & Merchants
A company incorporated in Singapore

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI

Games and playthings; Gymnastic and sporting articles; Decorations for Christmas trees.
B-Noble

3256427 10/05/2016
SHENZHEN ZHONGTAIZHIFENG IOT TECHNOLOGY CO., LTD.
trading as M/S SHENZHEN ZHONGTAIZHIFENG IOT TECHNOLOGY CO., LTD.
501A UNIT 1 BLDG A, KEXING SCIENCE PARK NO 15, KEYUAN, YUEHAI SUB DISTRICT NANSAN SHENZHEN CHINA
SPORTS LTD.
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/05/2015
DELHI
GAMES, ARCADE VIDEO GAME MACHINES, TOYS, DRONES [TOYS], SWIMMING POOLS [PLAY ARTICLES], FISHING TACKLE, PAINTBALLS [AMMUNITION FOR PAINTBALL GUNS] [SPORTS APPARATUS], BOARD GAMES, PARLOUR GAMES / PARLOR GAMES, BODY-BUILDING APPARATUS / BODY REHABILITATION APPARATUS / BODY-TRAINING APPARATUS.
TULLY CRICKET

3279520  08/06/2016

ALAAP DAYAL
S-478A, Rear Ground Floor, Greater kailash-2, New Delhi-110048
Manufacturers
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CRICKET.
CAT
3297687  29/06/2016
CATERPILLAR INC.
100 N.E. ADAMS STREET PEORIA, ILLINOIS 61629 U.S.A.
Manufacturers and Merchants
A CORPORATION OF DELAWARE
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since : 03/05/2010
DELHI
Toy vehicles, games and playthings; gymnastic and sporting articles falling in class 28.
3297688   29/06/2016
CATERPILLAR INC.
100 N.E. ADAMS STREET PEORIA, ILLINOIS 61629 U.S.A.
Manufacturers and Merchants
A CORPORATION OF DELAWARE
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since :03/05/2010
To be associated with:
3297687
DELHI
Toy vehicles, games and playthings; gymnastic and sporting articles falling in class 28.
3300341 02/07/2016
DESINATED PARTNER (1) PARAS GUPTA (2) PRATEEK GUPTA
trading as ;M/S JPH EDUCATION LLP
809,D MALL, NETAJI SUBHASH PLACE, PITAM PURA, DELHI- 110034.
Manufacturer & Traders
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :14/07/2015
DELHI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
3329825   06/08/2016
SAGU DREAMLAND (P) LTD.
THE RETREAT, G.T. KARNAL ROAD, ALIPUR, DELHI.
MERCHANTS AND MANUFACTURERS
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :02/04/2003

DELHI
Games and playthings, gymnastic and sporting articles including toys, educational-aid games, games of skill and board games and accessories and parts and fittings thereof included in class 28
AMERICAN CLUB DELUXE
3550351   17/05/2017
GOPAL RAJANI
A to Z Industrial Estate, Ganpath Rao Kadam, Lower Parel (West), Mumbai 400013
Merchants, Traders and Manufacturers
Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :13/11/1980
MUMBAI
Playing cards
ANYTHING & EVERYTHING

3605972  03/08/2017

K. VIJAYA
M/s. ABHINAV ENTERPRISES, 1/9/290/2, FLAT NO. 103, TIRUMALA RESIDENCY, OPP JANAPRIYA VIDYA NAGAR,
HYDERABAD TELANGANA-500044
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
Games, toys and playthings; Gymnastic and sporting articles; Video game apparatus, Spinning toys
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3615084  18/08/2017
PRASANTA KUMAR NUNDY
trading as ;NUNDY BROTHERS CYCLES
34A,LENIN SARANI,KOLKATA 700013,WEST BENGAL,INDIA
MANUFACTURER & MERCHANT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NILOY SARKAR, ADVOCATE
2,GARSTIN PLACE,4TH FLOOR,KOLKATA 700001,WEST BENGAL,INDIA
Used Since :01/04/2008
KOLKATA
SPORTS ARTICLE AND ACCESSORIES; SPORTSWEAR; INDOOR GAMES; OUTDOOR GAMES; FITNESS AND
GYMNASTIC ARTICLES, EQUIPMENTS AND MACHINES; HEALTH CLUB EQUIPMENTS; PHYSICAL EXERCISE
EQUIPMENTS; GAMES ARTICLES, PARTS, ACCESSORIES, GLOVES, BELTS FOR GAMES AND EXERCISE, BODY
BUILDING APPARATUS, BODY TRAINING APPARATUS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “Fitness” ..
BABY HOUSE

3749348   09/02/2018

DEEPAK PREM CHAINANI
12, ESTANDRE APARTMENTS, ST. JOHN BAPTIST ROAD, BANDRA W- 400050, MUMBAI (INDIA)
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used

MUMBAI
Rubber balls; action skill games; bean bag dolls; plush toys; Balloons; golf & tennis balls; bath toys; Christmas tree ornaments; board games; building blocks; equipment sold as a unit for playing card games; dolls; doll play sets; crib toys; electric action toys; manipulative games; puzzles; kites; Toy mobiles; music box toys; inflatable pool toys; multiple activity toys; wind-up toys; target games; disc type toss toys; toy vehicles; toy cars; toy trucks; toy bucket & shovel sets; musical toys; toy figurines; toy banks; puppets; yo-yos; playing cards
3813334   23/04/2018
SAVITA SOMNATH GORE
489, Ganesh Peth, Flat No. 15, Near Dagadi Nagoba, Pune, Pin Code - 411002
Single Proprietor
Address for service in India/A gent s address: 
GANESH SHANKAR HINGMIRE
959, BUDHWAR PETH, PUNE-411 002.
Used Since :01/01/2002
MUMBAI
Soft Sculpture Dolls, Stuffed Dolls, Doll Dresses, Doll playsets, Doll Clothing, Doll Accessories
Ideas *R Us

3821872   02/05/2018

AGA XYLANTROPY LLP
G-3, DSR Pride, 24th Main HSR Layout, Section 2, Bangalore – 560102
Limited Liability Partnership incorporated under Indian Companies Act

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :15/09/2016

CHENNAI
Games, toys and playthings

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3824231  04/05/2018

PHALGUN POLEPALLI
L- 106, ‘Shobitha’, Kirloskar Colony, 6th Cross, 3rd Stage, Basaveshwaranagar, Bangalore 560079, Karnataka, India
An Individual

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used
CHENNAI
Toys, action figures, games and playthings
3860923  15/06/2018
SUNNY SPORTS INDUSTRIES LLP
D1, Hira Hari Industrial Estate, National Highway No.8, Opp. Vishwakarma Baug, Pelhar, Nalasopara, Palghar - 401203, Maharashtra
A Registered Limited Liability Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :14/01/2016
MUMBAI
Board Games
3866030   21/06/2018
SUMMIT ONLINE TRADE SOLUTIONS PRIVATE LIMITED
401, KRUSHAL COMMERCIAL COMPLEX, G. M. ROAD, ABOVE SHOPPERS STOP, CHEMBUR (WEST), MUMBAI-400 089, MAHARASHTRA, INDIA.
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASITC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES.
PRESO

3871541    27/06/2018

DHVANI NAGDA
FLAT NO-14, ARUN NIWAS, 3RD ROAD, NEAR CHEMBUR STATION, CHEMBUR EAST, MUMBAI-71
INDIVIDUAL

Proposed to be Used

MUMBAI

SPORTING ARTICLES (EXCEPT CLOTHING), GAMES, TOYS AND PLAYTHINGS, ALL BEING GOODS INCLUDED IN CLASS 28
3890700 18/07/2018
SUNNY FITNESS INDIA PRIVATE LIMITED
Shop No.3, Dr. Mascarences Wadi, Navagaon, Near Laxmi Narayan Mandir, Dahisar (West), Mumbai-400068, Maharashtra
MANUFACTURING OF FITNESS EQUIPMENTS, STEAMS, SAU, JACUZZI, SWIMMING POOL
Private Limited Company
Proposed to be Used
MUMBAI
Manufacturer of Fitness Equipments
3899680   27/07/2018
VINOD CHHABRIA
trading as ;B.S.INDUSTRIES
PLOT NO. 46, JARI MARI, KURLA - ANDHERI ROAD, MUMBAI - 400 072 MAHARASHTRA INDIA
Used Since :08/06/1999
MUMBAI
PLAYING CARDS, GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASITIC AND SPORTING ARTICLES
3913629  10/08/2018
KALPANA CHOUHAN TRADING AS TREND WINNER
No. 31, Sanjeevini Enclave Layout, Vinayakanagar Hagadur, Whitefield, Bangalore, Karnataka - 560066
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/08/2014
CHENNAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
3943564  12/09/2018
JSW GMR CRICKET PVT LTD
JSW Centre, Bandra Kurla Complex, Bandra (East), Mumbai – 400051
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Games, toys and playthings related to game of cricket; video game apparatus related to cricket; sporting articles for cricket
KOSHA YOGA CO.
3975555  16/10/2018
ALOK JAYAKAR trading as Innotek Innovative Technologies
302, Jay Apartments, Above Punjab National Bank, Linking Road, Santacruz (West), Mumbai 400054, Maharashtra, India
Proprietor
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :01/08/2017
MUMBAI
Fitness equipment, namely, straps used for yoga and other fitness activities and for carrying a yoga mat, Yoga blocks, Yoga mats, Yoga slings specially adapted to carry yoga equipment, Yoga straps and Bags specially adapted to carry yoga equipment
CHETAN D. MEHTA, MRS. TRUPTI C. MEHTA
trading as ;GLOBAL LASHING AND LIFTING SOLUTIONS LLP
PLOT NO. C-513, MIDC, TURBHE MIDE AREA, NAVI MUMBAI - 400 703.
LIMITED LIABILITY PARTNERSHIP
Used Since: 21/04/2016
MUMBAI
BELTS FOR WEIGHLIFTING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE
LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. GLOBAL
LASHING & LIFTING.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
STUMPER
3994262 08/11/2018
MAHESH VALUE PRODUCTS PRIVATE LIMITED
68, 4TH FLOOR, C.P. RAMASWAMY ROAD, ALWARPET, CHENNAI-600 018, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/08/1997

CHENNAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES; BALLS FOR GAMES.
4001208 18/11/2018
MAHESH VALUE PRODUCTS PRIVATE LIMITED
68, 4TH FLOOR, C.P. RAMASWAMY ROAD, ALWARPET, CHENNAI-600 018, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/05/2017
CHENNAI
RUBBER BALLS; BALLS FOR GAMES; BALLS FOR SPORTS; CRICKET BALLS; CRICKET BATS; CRICKET BAGS;
CRICKET PRACTICE NETS; GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING
ARTICLES; DECORATIONS FOR CHRISTMAS TREES
4033505   20/12/2018
GAGAN DEEP S/O SH. GULSHAN KUMAR
R/o 211 Jaggi Colony, Phase I, Ambala City 134007(Haryana),
Individual
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :18/09/2010
DELHI
Games, Toys and Playthings, Video Game apparatus, gymnastic and sporting articals, Decorations for Christmas trees;
4047093  04/01/2019
PANVAS INCORPORATION
293 A, Baba Balak Nath Nagar, Near Maqsudan, Jalandhar
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4,GURGAON
Proposed to be Used
DELHI
Sporting articles
CENTRAL CHINMAYA MISSION TRUST (CCMT)
Sandeepany Sadhanalaya, Saki Vihar Road, Powai, Mumbai - 400 072, State of Maharashtra, India.
A Charitable Trust Registered Under Bombay Public Trust Act, 1950

Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

**Proposed to be Used**

MUMBAI

In respect of games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees.
4051564 09/01/2019

MR. AKASH SHARMA
C 185, SEC-4C SHATABDI NAGAR, PARTAPUR, MEERUT (U.P.)250103

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
DELHI

SPORTSWEAR AND FITNESS EQUIPMENTS, GAMES AND PLAYTHINGS, GYMNASITC AND SPORTING ARTICLES ALL SPORTS ITEMS AS INCLUDED IN CLASS 28.
4056342  14/01/2019
MOHD IRFAN
C-48/8, STREET NO-14/5, CHUHAN BANGAR, SEELAMPUR, DELHI-110053
INDIVIDUAL
Address for service in India/Attorney address:
MANOJ YADAV
9-B, DEWAN ESTATE, DWARKA MOD, NEW DELHI-110059

Proposed to be Used
DELHI
SPORTS ITEMS INCLUDED IN CLASS 28.
TM TOYS
4062633  21/01/2019
TOY MALL
209, SHARIF DEVJI STREET, GROUND FLOOR, MUMBAI - 400003
A REGISTERED PARTNERSHIP CONCERN
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202
Proposed to be Used
MUMBAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES
Galliard Games
4153897   22/04/2019
SATYENDER KUMAR
83 KM Stone. NH-2, Gandhi Bagh, Village Banchari, Tehsil Hodal, Dist. Palwal, Haryana - 121106
Individual
Proposed to be Used
DELHI
Board Games, Chessboards, Cricket Board Game, Puzzles, Playing Cards.
Patanjali Paridhan- Swadeshi Ka Gaurav

4161688    30/04/2019

PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL, HARIDWAR, UTTARAKHAND-249408.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3885326

DELHI
TOYS, GAMES AND PLAYTHINGS INCLUDING ELECTRONIC TOYS, EDUCATIONAL TOYS, SOFT TOYS, RIDE ON & SCOOTER TOYS, DOLLS, DOLL ROOMS, DOLL HOUSES, INDOOR GAMES, PUZZLES, INFLATABLE TOYS, ACTION FIGURES, BOARD GAMES, SPORTS GOODS, APPARATUS FOR PERFORMING MAGIC TRICKS, PLAYING CARDS FOR USE IN MAGIC TRICKS, PLAY MATS INCORPORATING INFANT TOYS [PLAYTHINGS], FITNESS EQUIPMENT, NAMELY, STRAPS USED FOR YOGA AND OTHER FITNESS ACTIVITIES AND FOR CARRYING A YOGA BLOCKS, YOGA SLINGS SPECIALLY ADAPTED TO CARRY YOGA EQUIPMENT, YOGA STRAPS SPECIALLY ADAPTED TO CARRY YOGA EQUIPMENT.
NIKHIL SPORTSBAZAAR24 - SPORTS AND FITNESS PRODUCTS (OPC) PRIVATE LIMITED
7991-94, 3RD FLOOR, KHARIA MOHALLA ROSHANARA ROAD, DELHI-110007, INDIA.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092

Proposed to be Used
DELHI
MANUFACTURERS ARTICLES FOR GENERAL PHYSICAL EXERCISE, GYMNASTICS, ATHLETICS, SPORTS NETS, SHUTTLE COCKS, HOCKEY STICKS, PROTECTIVE EQUIPMENTS FOR SPORTS LIKE PADS, DUMB-BELLS AND CHEST EXPANDERS, CRICKET AND HOCKEY BALLS, FOOT BALLS, VOLLEY BALLS, BASKET BALLS AND THEIR COVERS, BADMINTON RACKETS, BATS, AND ALL OTHER KINDS, CLASSES AND VARIETIES OF SPORTS GOODS AND EQUIPMENTS INCLUDED IN CLASS-28
HAWKISTER

4179345  18/05/2019
ABDULKHALIQUE MOHD SHARIF ANSARI
87. Kazi Sayed Street, Prem Jivan Building, 1st Floor, Room No. 1/2, Masjid Bandar West, Mumbai 400003
Individual

Address for service in India/Agents address:
ABBAS HAIDERALI MOTORWALA
A/201, Fakhri Manzil, Saifee Park, Church Road, Marol, Andheri East, Mumbai-400059.

Proposed to be Used
MUMBAI
Games and playthings, gymnastic and sporting articles for all age groups.
Parthishy Traders
4192446  30/05/2019
RANJANA
C-7/22, YAMUNA VIHAR COLONY, BHAJANPURA, NORTH EAST, DELHI-110053
INDIVIDUAL
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since :01/04/2019
DELHI
GAMES, ELECTRONIC GAMES, MUSICAL GAMES, CARD GAMES, SPORTS GAMES, VIDEO GAME APPARATUS, TOYS, FLUFFY TOYS, SOFT TOYS, ELECTRONIC TOYS.
4192447  30/05/2019
RANJANA
C-7/22, YAMUNA VIHAR COLONY, BHAJANPUR, NORTH EAST, DELHI-110053
INDIVIDUAL
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since :01/04/2019
DELHI
GAMES, ELECTRONIC GAMES, MUSICAL GAMES, CARD GAMES, SPORTS GAMES, VIDEO GAME APPARATUS, TOYS, FLUFFY TOYS, SOFT TOYS, ELECTRONIC TOYS.
Trade Marks Journal No: 1914 , 12/08/2019           Class 28

4195675    03/06/2019
AEQUS INC.
M & C Corporate Services Ltd., P.O.Box 309, Ugland House, Grand Cayman, Kyi - 1104, Cayman Islands
A company incorporated under the laws of Cayman Islands
Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :20/05/2016
To be associated with:
2705914
CHENNAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees
4203106   11/06/2019
DIVIKA EDUCATION PRIVATE LIMITED
HOUSE NO.6, KALA BAGH, AJMER, RAJASTHAN - 305001
BODY INCORPORATE
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :06/08/2018
AHMEDABAD
GAMES, TOYS AND PLAYTHINGS, VIDEO GAME APPARATUS, GYMNASTIC AND SPORTING ARTICLES, DECORATIONS FOR CHRISTMAS TREES, PLASTIC TOYS, TOYS, WOODEN TOYS UNDER CLASS 28.
4205234  13/06/2019

MUKESH KUMAR TRADING AS JAY VEE GEE ENTERPRISES.
KHASRA NO.-894/115, ABADIDEH, VILLAGE ALIPUR, NORTH WEST DELHI, DELHI-110036.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Games, toys and playthings; Gymnastic and sporting articles; Decorations for christmas trees; Video game apparatus.
Synlark
4205296 13/06/2019
RAKESH SHARMA
A/439, GA;I NO-14/1, KAMAL VIHAR, KAMAL PUR, BURARI
ONLINE TRADING OF GIFT ITEMS AND TOYS
Sole Proprietorship
Proposed to be Used
DELHI
All kinds of Toys
IWAYA CORPORATION

4205298  13/06/2019
IWAYA CORPORATION
14-7, Umejima 2-chome, Adachi-ku Tokyo 121-0816 Japan
A Japanese Corporation
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Used Since :20/12/2006
CHENNAI
Toys; Dolls.
IWAYA CORPORATION
14-7, Umejima 2-chome, Adachi-ku Tokyo 121-0816 Japan
A Japanese Corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Used Since :20/12/2006

CHENNAI
Toys; Dolls.
MATZO
4206894   14/06/2019
ANKIT BHASIN (INDIVIDUAL)
117/H-2/18, PANDU NAGAR, KANPUR, U.P.-208005
INDIVIDUAL
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088
Proposed to be Used
DELHI
Games and playthings
Trade Marks Journal No: 1914, 12/08/2019 Class 28

4207363 15/06/2019
TARUN MALHOTRA PROPRIETOR OF GURU JI ENTERPRISES
H.NO-105,106, BLOCK-A, POCKET-2, SECTOR-8, ROHINI DELHI-110085
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
BABY TOYS, BABY FEEDING PRODUCTS, BABY RATTLES, BABY GAMES,& PLAYTHING, GYMNASICTIC, SPORTING ARTICLES,( EXCEPT CLOTHING) ORNAMENTS, DECORATION FOR CHRISTMAS TREES, SOFT TOYS, DOLLS, NOVELTIES, GIFT ARTICLES INCLUDED IN CLASS 28
Proposed to be Used

CHENNAI

Apparatus for games; joysticks for video games; toys; game machines and apparatus; controllers for game consoles; body rehabilitation apparatus; balls for games; games; protective films adapted for screens for portable games; machines for physical exercises.
4209455  18/06/2019
DESAI AMIT GHANSHYAMBHAI PROPRIETOR OF M/S. THE MAAHI SHOPPING
A - 361, 2ND FLOOR, TIRUPATI SOCIETY, BOMBAY MARKET ROAD, SURAT - 395010, GUJARAT
PROPRIETORSHIP
Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURAT
Proposed to be Used
AHMEDABAD
"TOYS, GAMES AND PLAYTHINGS, TOY TOOLS, BABY RATTLES, VINYL AND PLASTIC TOY ANIMALS AND
CHARACTERS, JIGSAW PUZZLES, EQUIPMENT SOLD AS A UNIT FOR PLAYING BOARD, SKILL AND ACTION AND
ROLEPLAYING GAMES, PLAYING CARDS, BOARD GAMES, CARD GAMES, TRADING CARD GAMES, HANDHELD
ELECTRONIC GAMES, GYMNASTIC AND SPORTING ARTICLES AS INCLUDED IN CLASS 28."
4209456   18/06/2019
GAURAV PATHAK
trading as ;IWEEDASTIC
143/824, GROUND FLOOR, NEW ASHOK NAGAR, NEW DELHI-110096, INDIA.
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
ALL GAMES TOYS, DOLLS AND PLASTICS TOYS INCLUDED IN CLASS -28
GTS

4209889   18/06/2019
RAGINI RASTOGI PROPRIETOR OF GANPATI TRADERS
432/03 SHASTRI NAGAR, MEERUT, UP, 250004
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/08/2018

DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4210669   19/06/2019
LALIT M. JAIN
trading as ;SUNDER ELECTRONICS
GALA NO. 135, 1ST FLOOR. PRAGATI INDUSTRIAL ESTATE, N.M. JOSHI MARG. LOWER PAREL (EAST), MUMBAI-400 011.
MAHARASHTRA, INDIA
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
VIDEO GAME MACHINES, HAND HELD VIDEO GAME, APPARATUS FOR GAMES, PLAYTHINGS AND SPORTING ARTICLES
4210735   19/06/2019
SHRAWANRAM MULTI TECH PRIVATE LIMITED
26/1003, OLD HOUSE NO.3/61, RAJA TALAB, BEHIND PUJARI SCHOOL, CIVIL LINES, RAIPUR, (C.G.), INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4212033    20/06/2019
SANJDIP SINGH KANDHARI
A 802, Falcon View, Sector 66 A, Mohali, Punjab -160062
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASIAC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
4212074    20/06/2019
SANJIDP SINGH KANDHARI
A 802, Falcon View, Sector 66 A, Mohali, Punjab -160062
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASITC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
4212149   20/06/2019
RADIANT SPREADING FITNESS
F-1/175, SANDHYA ENCLAVE, MAJITHA ROAD, AMRITSAR - 143001
Partnership Firm
Address for service in India/Attorney address:
ABHINAV BHATIA
A-213, 2ND FLOOR, PRASHANT VIHAR, NEW DELHI - 110085
Used Since :12/07/2017
DELHI
gymnastic and sporting articles; machines for physical exercises; appliances for gymnastics; body-
building apparatus / body-training apparatus / body rehabilitation apparatus; chest expanders
[exercisers] / exercisers [expanders].
4212219  20/06/2019

VGRASSP INDIA LLP
A 26-B, RADHEY SHYAM PARK EXTENSION, DELHI - 110051

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
YATHARTH
4213024  21/06/2019
BRAND ENFORCEMENT INDIA PRIVATE LIMITED
305, SECTOR-15 A, NOIDA (U.P.), INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Proposed to be Used
DELHI
Games, toys and playthings, video game apparatus, gymnastic and sporting articles, decorations for christmas trees.
4213030  21/06/2019
VIKRAM GOEL
402, SHARDA CHAMBERS, NEW MARINE LINES, MUMBAI - 400020
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
TOYS AND PLAYTHINGS
TREMENDOUS SPORTS LLP
698, IVRI ROAD, IZZAT NAGAR, BAREILLY-243122
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
ANKIT AGARWAL
F-53, BUTLER PLAZA COMPLEX, CIVIL LINES, BAREILLY-
Used Since :01/06/2019
DELHI
GAMES, SHOOTING PELLETS, PLAY THINGS AND SPORTING ARTICLES
4214905    24/06/2019

NARESH KUMAR PROP. OF SHIV SHAKTI SPORTS & TOYS
5394/16 T/F, JANTA MARKET, TELIWARA CHOWK, SADAR BAZAR, DELHI-110006
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
BENTAG

4215335   24/06/2019
AMIT KUMAR TRADING AS M/S KAPASIYA ENTERPRISES
E-439, DELTA-1, GREATER NOIDA, G.B. NAGAR, U.P.-201308
PROPRIETORSHIP

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
TUMMY TRIMMER MACHINE (EXERCISE MACHINE), SPORTING AND GYM ARTICLES.
HOWZAT GAMES PRIVATE LIMITED
1211, 12th Floor, DLF Tower B, Jasola District Centre, New Delhi-110025
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025
Used Since :01/06/2019
DELHI

Games and playthings, gymnastic and sporting articles
MANMEET SINGH TRADING AS M/S. EIKAEBANA FLOWER SHOP
SHOP NO. 681-82, 1ST FLOOR & 2ND FLOOR, MAIN SADAR BAZAAR, NEAR CANARA BANK, DELHI-110006
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :10/04/2004
DELHI
DECORATIVE ITEMS FOR TREE, CHRISTMAS TREE STANDS AND BELLS FOR CHRISTMAS TREE
VABBIT DESIGNS

VABBIT DESIGNS
4217254  26/06/2019
SUNIL TOKAS
HOUSE NO. 62-A/3, S/F, F/P, LAXMI MARKET, MUNIRKA, NEW DELHI - 110067, INDIA
Individual

Address for service in India/Attorney address:
M.D. & ASSOCIATES
4/5039 NETAJI SUBHASH MARG DARYA GANJ NEW DELHI 110002 INDIA

Proposed to be Used
DELHI
ALL TYPE OF TOYS; WOODEN TOYS; FABRIC TOYS
NIRMAL KAUR, TRADING AS: R V INTERNATIONAL
1577, URBAN ESTATE, PHASE-II, MODEL TOWN, JALANDHAR CITY (PUNJAB)
SOLE PROP.
Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/2017
DELHI
GAMES AND PLAYTHINGS, TOYS, EDUCATIONAL GAMES & TOYS, ELECTRONIC & SOFT TOYS, MAGIC GAMES AND APPARATUS, PLAYING BOARDS AND CARDS, DECORATION FOR X-MAS TREE, SPORTS GOODS, GYM EQUIPMENTS INCLUDED IN CLASS 28.
4217854  26/06/2019
CHEN YONGHUANG
NO.2 CHENGNANWANG CUOCHENG, FENGXIANG STREET, CHENGHAI DISTRICT, SHANTOU CITY, GUANGDONG PROVINCE, CHINA
Single Firm
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017
Proposed to be Used
DELHI
MACHINES FOR PHYSICAL EXERCISES; BALLS FOR GAMES; ORNAMENTS FOR CHRISTMAS TREES, EXCEPT ILLUMINATION ARTICLES AND CONFECTIONERY; ROCKING HORSES; JIGSAW PUZZLES; TOY ROBOTS; BOARD GAMES; APPARATUS FOR GAMES; SCOOTERS [TOYS]; TOYS; TOY MODELS; BUILDING BLOCKS [TOYS]; SPINNING TOPS [TOYS]; CUBE-TYPE PUZZLES; CONTROLLERS FOR TOYS.
APEXEA

4217988    27/06/2019
SUMEET AHLAWAT
KHASRA NO. 648, NUMBERDAR COLONY, KONARK RESIDENCY, BURARI, DELHI - 110084.
INDIVIDUAL
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
MOTHERHOOD

4218793   27/06/2019

MADHULI EXIM PRIVATE LIMITED A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
6-PARSANA CORNER, NR. NATHJI PAN, 50 FEET ROAD, KOTHARIYA MAIN ROAD, RAJKOT, 360002, GUJARAT-INDIA.

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

IN RESPECT OF GAMES, TOYS AND PLAYTHINGS, VIDEO GAME APPARATUS, GYMNASTIC AND SPORTING ARTICLES,
DECORATION FOR CHRISTMAS TREE INCLUDED IN CLASS-28
4219397    28/06/2019
MOHAMMED SAHIN JAFARHUSSIAN MANSURI
5,ANSA CO OP SOCIETY,OPP CLASSIC PARK FATEHWADI, JUHAPURA ROAD, AHMEDABAD:380055
PROPRIETOR
Address for service in India/Attorney address:
SHAILESH I MEHTA
202,SHOPPERS PLAZA-4,2nd FLOOR,OPP BSNL TELEPHONE EXCHANGE,ABOVE SBI BANK,C.G.ROAD,NAVRANGPURA-380009
Used Since : 01/06/2019
AHMEDABAD
TOYS AND TOYS PARTS
RUHAN ENTERPRISE

4219923  28/06/2019
SANKET J. BHALALA (PROPRIETOR) TRADING AS RUHAN ENTERPRISE
A-201, SIDDHI APARTMENT, MAHALAXMI SOCIETY, PUNAGAM, SURAT

PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
TOYS, GAMES, REMOTE-CONTROLLED TOYS, TOY GUNS, TOY SCOOTERS
RAJENDRA KUMAR PROPRIETOR OF ROLLTOP INFOTECH
B-XXXI, S.T 7, Guru Arjun Dev Nagar, Ludhiana, Punjab, 141007
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
DELHI
Games, Toys and Sporting Goods not covered under any other class.
4221569   01/07/2019
LI YANG
10A, Building No.1, HengYun HaoTing, Fu Hua 3 Road, FuTian, Shenzhen, Guangdong, China, 518000
Natural person

Address for service in India/Agents address:
ANUGU VIJAYA BHASKAR REDDY
PLOT NO.8 & 9, 10TH CROSS, CELEBRITY PARADISE LAYO

Proposed to be Used

CHENNAI
TOYS, DOLLS, PLAY ARTICLES, PLAY THINGS, GYMNASTIC AND SPORTING ARTICLES, CHRISTMAS TREE DECORATIONS, CHESS ARTICLES
COX & KINGS LIMITED
Turner Morrison Bldg., 16, Bank Street, Fort, Mumbai 400 001
A Company incorporated under the Companies Act, 1913
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Games and playthings; Gymnastic and Sporting articles not included in other classes; Decorations for Christmas trees; Playing Cards
PUZZOLANA
4222654   02/07/2019
PUZZOLANA MACHINERY FABRICATORS (HYDERABAD) LLP
D-11, Phase-1, IDA, Jeedimetla, Hyderabad - 500055
A Limited Liability Partnership Firm
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :01/01/1977
To be associated with:
2754153
CHENNAI
Scale model racing cars; Scale model cars; Model cars; Toy cars; Remote-controlled toy racing cars; Radio-controlled toy automobiles; Scale model vehicles; Games and playthings; Gymnastic and sporting articles; Decorations and ornaments for Christmas trees.
4223104   02/07/2019  
SANCHIT JAIN PROP. OF JAINA INTERNATIONALS.  
51-B, JAIN NAGAR, RAILWAY ROAD, MEERUT, UTTAR PRADESH-250002.  
SOLE PROPRIETOR  
Address for service in India/Attorney address:  
SUNRISE TRADE MARK CO  
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com  
Cont. no- 9818383866 , 8800368866  
Proposed to be Used  
DELHI  
Games And Plaything, Gymnastic And Sporting Articles, Toys, Balloons, Gloves For Games, Decorations For Christmas Trees, Footballs, Skipping Ropes, Knee Supports, Hand Grips, Equipment Used In Hockey, Football, Cricket, Boxing, Tennis, Squash, Badminton, Cycling, Shooting And Ridings, Cricket Bats And Balls (Gloves), Boxing Ring, Tennis Equipments, Gym & fitness equipment, Squash Equipments, Badminton Rackets, Badminton Shuttlecocks.
Trade Marks Journal No: 1914 , 12/08/2019 Class 28

VISHWAS
T-92 , GALI NO-5 , SHIVAJI NAGAR , NARELA DELHI
individual
Address for service in India/Attorney address:
VAIBHAV KUMAR OJHA
1649 OBC BUILDING MAIN BAZAR ROAD PAHARGANJ

Proposed to be Used
DELHI
toys,sporting artical included in class 28
VIRSAAA

4224596   03/07/2019

BHUPINDER KAUR
ADDRESS FLAT NO. 404 KRYSTAL APARTMENTS SECTOR 48 FARIDABAD 121001

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4224768 03/07/2019
KAMALPREET SALUJA
G-159, FIRST FLOOR, BLOCK-G, NARAINA VIHAR, DELHI-110028
PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Proposed to be Used
DELHI
Toys; Bouncing toys; Whistling toys; Noisemakers [toys]; Model toys; Cloth toys; Water toys; Wooden toys; Punching toys; Plastic toys.
**VAVCI.COM**

4225068  04/07/2019  

RANJIT SINGH  
60-61, Ward Number 42, Green Avenue Amritsar-1, Amritsar G.P.O Punjab - 143001  
NATURAL PERSON  

Address for service in India/Attorney address:  
MOHD SAQIB  
L-64 BASEMENT LAJPAT NAGAR-II NEW DELHI - 110024  

Proposed to be Used  
DELHI  
Games, Toys, Sports Equipment
4226637  05/07/2019
MAYOR SPORTS PRIVATE LIMITED
Khasra No. 358, Mandi Road Jonapur, New Delhi-110047
A Company duly Incorporated under The Indian Company Act

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
DELHI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees.
Proposed to be Used
MUMBAI
Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees
4227618   06/07/2019
JAGDISH SOLANKI S/O. SH. GANGA RAM M/S. R J PLASTOART
105, NARAYAN VATIKA, Dhabas, AJMER ROAD, JAIPUR-302021 RAJASTHAN
Proprietorship firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD

Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees in class 28.
Britgear
4229125  08/07/2019
ANSIO INDIA PRIVATE LIMITED
Ansio Tower, 16/2A, Maduravoyal By Pass Road, Vanagaram, Tiruvallur District, Chennai - 600095, Tamil Nadu
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
NANZ

4229856   09/07/2019
NANZ FOOD PRODUCTS LTD.
PLOT NO. 3, BLOCK C, LAJPAT NAGAR I & II, RING ROAD, NEW DELHI - 110 024.
BODY INCORPORATE

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Used Since :01/01/1995

DELHI

Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
VINAYAGA INDUSTRIES

VINAYAGA INDUSTRIES PRIVATE LIMITED
216,217 FIRST FLOOR, NEW DASHMESH MARKET SHUKUL KUND ROAD AMBALA CITY HARYANA 134003
BODY INCORPORATE

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since :01/01/2019

DELHI
Games, toys and playthings; Video game apparatus; balloons, water guns, spray toys, balloon toys
MAINDOS
4231136  10/07/2019
SHENZHEN ROCKROLL TRADING CO., LTD.
B2205, East Times Square, Huaqiang North Road, Futian District, Shenzhen, Guangdong, China

BODY INCORPORATE

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used

DELHI
toys for pets; archery implements; balls for games; play balloons; toy*; building blocks [toys]; drones [toys]; playing balls; machines for physical exercises; draughts [games]; chess games; toy robots; toy pistols; parlour games; games*; fishing tackle; dolls' beds; puppets; dolls; carnival masks; swimming pools [play articles]; surfboards; dolls' clothes; dolls' rooms; conjuring apparatus; skis; scooters [toys]; ornaments for Christmas trees, except illumination articles and confectionery; apparatus for games; appliances for gymnastics; climbers' harness; protective paddings [parts of sports suits]; skateboards; plush toys; toy vehicles; jigsaw puzzles; remote-controlled toy vehicles; controllers for game consoles; scale model kits [toys]; toy models; masks [playthings]; toy figures; video game machines;
4231443  10/07/2019

ROLLIN RACHELE
Clustas LLC is at 6365 VT Route 7A, Arlington Vermont, 05250, USA
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
RUBAN GEAR

4232203  11/07/2019
RUBAN RETAIL LLP
2051, DABUA COLONY, FARIDABAD, HARYANA - 121001
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
2575633  05/08/2013
SH. RAM MURTI
trading as ;SARPAN CH DAIRY
TIBRI ROAD, GURDASPUR, PUNJAB
MANUFACTURERS, MERCHANTS & SUPPLIERS
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/04/2001
DELHI
MILK & MILK PRODUCTS, GHEE , BUTTER, CREAM, CHEESE, PANEER LASSI, CURD, YOGURT & KHOA INCLUDED IN
CLASS 29
2852948  01/12/2014
SAAS AGROTECH PRIVATE LIMITED
trading as ;SAAS AGROTECH PRIVATE LIMITED
16/E, DWARIK JUNGLE ROAD, POST OFFICE- KONNAGAR, DISTRICT- HOOGHLY, PIN-712 235, WEST BENGAL
MANUFACTURER AND MERCHANT.
AN INDIAN PRIVATE LIMITED COMPANY.
Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Used Since :20/03/2014
KOLKATA
Soyabean, Soyabean Chunks.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “AGROTECH ”.
MAHESH TANNA
VIJAY GIRGLANI
trading as ;G.T. FOODS
22, AGAR ROAD, INDUSTRIAL AREA, UJJAIN-[M.P.].
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since :01/11/2014

MUMBAI
MILK AND OTHER MILK PRODUCTS (EXCLUDING CHEESE) FROZEN DEHYDRATES PRESERVES, MILK SUBSTITUTES BEING GOODS INCLUDED IN CLASS 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
2976495  02/06/2015
SHRI R. K. SNACKS PVT.LTD.
trading as ;SHRI R. K. SNACKS PVT.LTD.
127/417 W-1 SAKET NAGAR KANPUR U.P
MERCHATNS & MANUFACTURERS
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/04/2014
DELHI
PICKLES, JAM, JELLIES, FRUIT SAUCES, MILK & MILK PRODUCTS, MUSTARD OIL, EDIBLE OIL, PALM OIL & FATS,
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, EGGS.
Trade Marks Journal No: 1914, 12/08/2019 Class 29

3001776  03/07/2015
KANCHAN OIL INDUSTRIES LTD.
trading as: KANCHAN OIL INDUSTRIES LTD.
SITALDIHI, JHARGRAM, PASCHIM MEDINIPUR, WEST BENGAL.
Manufacturers & Merchants
AN INDIAN COMPANY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Edible Oils being included in Class-29,
who claims to be the proprietor thereof and by whom and his predecessors in title the said Trade Mark “KMP (word)” has been continuously used since 01/04/2001 and present Mark is ‘proposed to be used’ in respect of the said goods. Note:
Our client has purchased the images (Bust Photographs) appearing on the said label from Imagesbazaar (a unit of Mash Audio Visuals Pvt. Ltd) on 12th June, 2015. A copy of the invoice annex herewith...

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF PHOTOGRAPH OF THE GIRL...
UDMI RAM PANSARI
3043868  31/08/2015
RAVINDER KUMAR
trading as ;UNITED SALES AGENCY
MAIN BAZAR JHAJJAR 124103 HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001, (HARYANA)
Used Since :01/04/1912
DELHI
EDIBLE OIL, DRY FRUITS, MILK AND MILK
VERSHA ANAND
trading as ;M/S. ANAND & CO.
275-B, 2ND FLOOR, KUCHA SANJOGI RAM, KHARI BAOLI, DELHI-110006
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/08/2015
DELHI
DRY FRUITS AND COOKED FRUITS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e.,"PURE"
and "MARK TO BE USED AS A WHOLE".
3050436 09/09/2015
NATURE'S TREAT FOODS PVT. LTD.
PLOT 41E, ASHOKA AVENUE, SAINIK FARMS, NEW DELHI-110062.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPIRIYA VIHAR, NEW DELHI 16
Used Since: 01/08/2014
DELHI
JELLIES; JAMS; FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; COCONUT OIL; COCONUT BUTTER; CRANBERRY SAUCE; CREAM; CURD; EDIBLE FATS; FATTY SUBSTANCES FOR THE MANUFACTURE OF EDIBLE FATS; FRUIT JELLIES; PRESERVED GARLIC; GINGER JAM; JELLIES FOR FOOD; MAIZE OIL; CORN OIL; MARMALADE; MILK; MILK BEVERAGES; EDIBLE OILS; OLIVE OIL; PICKLES; MURABBA; PAPPAD; PEANUT BUTTER; SESAME OIL; SOUPS: SUNFLOWER OIL; TOMATO PASTE; TOMATO PUREE; VEGETABLE JUICES FOR COOKING; VEGETABLE SOUP PREPARATIONS; VEGETABLE JUICES FOR COOKING; WHIPPED CREAM; YOGHURT
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD NATURES. THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2797700.
INODAYA GOOD MILK

3065736   29/09/2015

INODAYA FOODS PVT.LTD.
7TH FLOOR 702 PEARLS BUSINESS PARK, D-7 NETAJI SUBHASH PALACE, PITAMPURA DELHI 110034
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
ATUL TRADE MARK CO.
2483, IIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI-110 006.
Used Since :01/04/2013

DELHI

MILK PRODUCTS INCLUDED PURE GHEE, SKIM MILK POWDER CONDENSED MILK, WHOLE MILK POWDER., DAIRY WHITENER INCLUDED IN CLASS-29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS GOOD MILK.
3076630  13/10/2015
Pramod Kumar Singh
trading as ;SHWETA DAIRY & AGRO PRODUCTS
NH-2 EKDIL ETAWAH 206001, UP
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
P. K. Arora
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :30/08/1996
DELHI
Milk, curd, ghee, paneer, chhachh & lassi.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "DAIRY &
AGRO PRODUCT" and "Device of Cow", MARK TO BE USED AS A WHOLE.
NATH FRESH

3127796  16/12/2015
NATH BIO-GENES (I) LTD.
NATH HOUSE, NATH ROAD, P.B. NO.318, AURANGABAD 431005, MAHARASHTRA, INDIA
MANUFACTURERS, PRODUCERS AND TRADING MERCHANTS
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Used Since :02/05/2011

MUMBAI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES.
HOLSTEIN

3140214   29/12/2015
SH. JATINDER KUMAR GUPTA
trading as; MAHAJAN MOLASSES COMPANY
G.T. ROAD, DAYALPUR, DISTT. JALANDHAR, (PB).
MANUFACTURER, MERCHANTS & TRADERS
Address for service in India/Attorney address:
GLOBAL REGISTRATION SERVICE
33 DURGA VIHAR PHASE-II HOSHIARPUR ROAD JALANDHAR CITY 144004
Used Since: 13/07/2015
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES,
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS;
3160304   15/01/2016
MEHSONS (INDIA) LTD.
KAMLAL BHAWAN MADARI GATE, BAREILLY-243001
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Used Since :01/01/2016
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
 JELLIES, JAMS; EGGS, MILK AND OTHER DAIRY PRODUCTS; EDIBLE OILS AND FATS; PRESERVES; PICKLES.
3194717  24/02/2016
PARAMJEET SINGH
trading as ;PAAM GREEN DAIRY FRESH PVT LTD
KHASRA NO-32/17, BAWANA NARELA ROAD, BEHIND RAJIV RATTAN FLATS, BAWANA, DELHI-110039
MANUFACTURER AND MERCHANT
DIRECTOR
Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI
Used Since :30/12/2015
DELHI
MILK AND MILK PRODUCTS, DAIRY PRODUCTS
no right to the exclusive use of the word "DAIRY, FRESH and device of cow ". Mark should be used as whole..
3223432    31/03/2016
MANISHA AGARWAL
GANGA PRASHAD AGARWAL
trading as ;BAIJ NATH GANGA PRASHAD
57, SHYAMGANJ, BAREILLY, U.P.
PACKAGING & TRADING

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Proposed to be Used
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3227720  05/04/2016
RAKESH MASALA PVT. LTD.
J-4 SEC-63 NOIDA DISTT-GAUTAM BUDH NAGAR, U.P-201301
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :04/02/1975
DELI
GINGER JAM, PICKLES, PREPARED MEALS INCLUDING SOUPS AND STOCKS, DESERT
3227722  05/04/2016
RAKESH MASALA PVT. LTD.
J-4 SEC-63 NOIDA DISTT-GAUTAM BUDH NAGAR, U.P-201301
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :04/02/1975
DELHI
GINGER JAM, PICKLES, PREPARED MEALS INCLUDING SOUPS AND STOCKS, DESERT
SHIVENDRA SINGH
KUMAR VISHAL SINGH
trading as ;ORGANICO FOODS
FLAT NO. -201, 2ND FLOOR, B-1/35, AIMAN ESTATE, SECTOR -A, ALIGANJ, LUCKNOW-226021, UTTAR PRADESH.
MANUFACTURERS
Used Since : 20/03/2016

DELHI
MANUFACTURING & TRADING OF MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3234735  18/04/2016
PRAKRATIK LIVING PRIVATE LIMITED
E-46,SECTOR-03,NOIDA,GAUTAM BUDH NAGAR,UTTAR PRADESH
MANUFACTURERS AND MERCHANTS
Used Since :01/03/2016
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS INCLUDED IN CLASS 29
3252731  05/05/2016
MEHAL HERBAL HEALTHCARE PVT. LTD.,
trading as ;Mehal herbal Healthcare Pvt. Ltd., Rergd. Office 1836/11, Moti Nagar, Ambala City 134003 (Haryana),
Rergd. Office 1836/11, Moti Nagar, Ambala City 134003 (Haryana),
Manufacturing, Marketing and Trading;
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :12/04/2013
DELHI
Protiens for human consumption, edible oils and fats, Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats, feed suppliments for human consumption, food for human consumption;
Trademarks Journal No: 1914, 12/08/2019, Class 29

3253370 07/05/2016
M/S. SHRI DURGA PHARMACEUTICALS
Trading as: M/S. SHRI DURGA PHARMACEUTICALS
956/2, BAJAJWALA PECH, CHANWAR GATE, HATHRAS (UTTAR PRADESH).
TRADER, MANUFACTURER, PROCESSOR, RETAILER & EXPORTER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36-SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since: 01/04/1993

DELHI

PICKLE, JELLIES, JAMS, PRESERVED FRUITS AND VEGETABLE, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS.
3260879   16/05/2016
SAMARTH SUNILBHAI MUNI PROP. OF MUNI PENDAWALA
trading as ;Muni Pendawala
Khargate, Bhavnagar - 1, Gujarat, India
Manufacturer-Trader-Exporter
Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagyoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India
Used Since :20/08/1958
AHMEDABAD
Preserved, Dried and Cooked Fruits and Vegetables, Jellies, Jams, Fruit Sauces, Milk and Milk Products like Milk cake, Penda, Butter, Cheese, Paneer, Curd, Butter Milk, edible oils and Fats included in Class 29.
3278640  08/06/2016

AMBU PV
LIBIN PB

trading as ; MANNA MILK AND MILK PRODUCTS

MANNA MILK AND MILK PRODUCTS, ROOM NO.22/10, THRIKKOOR PANCHAYATH, MUTTITHADI PO, THRISSUR, KERALA, INDIA.
MANUFACTURER AND MERCHANTS
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
2ND FLOOR, ACF CENTRE BUILDINGS, OPP. PENSION BHAVAN, NEAR COLLECTORATE, AYYANTHOLE, THRISSUR - 680 003, KERALA

Used Since : 25/05/2016

CHENNAI

MILK AND MILK PRODUCTS.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
3290599   21/06/2016
VRS FOODS LIMITED
D-55, Ground Floor, East of Kailash, New Delhi - 110065.
Manufacturer and merchant
A Body Incorporate
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
745521, 2954868

DELI
Milk and milk products; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes, edible oils and fats.
3302875    06/07/2016
M/S. GURUJI ENTERPRISES PVT. LTD,
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/1997
To be associated with:
1653685
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces;
eggs, milk and milk products; edible oils and fats
This is condition of registration that no exclusive right to use the word JEERA SYRUP..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1653685.
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA

MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since : 01/12/1997

To be associated with:
1653685

DELHI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1653685.
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since: 01/12/1997

To be associated with:
1653685

DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats

This is condition of registration that no exclusive right to use the word MASALA SHIKANJI SYRUP.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1653685.
3306703  11/07/2016
P. KESAVAN
trading as ;ABI & CO
#284, Semmandampalayam Road, Vellakovil, Kangayam (TK), Tirupur (Dt), Tamil Nadu
Manufacturer/Merchant
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :01/04/2007
CHENNAI
Gingelly Oil, Groundnut Oil, Refined Sunflower Oil and edible Oil
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
PRINCI

3307241  12/07/2016

CONIFER VENTURES LIMITED
Chiswick Park, 566 Chiswick High Road, London, England and Wales, W4 5YE, United Kingdom
Manufacturer and Merchant
an England and Wales private limited company

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI
Meat; poultry; game; charcuterie; meat extracts; preserved vegetables; cooked vegetables; dried vegetables; vegetable
salads; fruit salads; eggs; milk and milk products; cheese; soya milk [milk substitute]; edible oils and fats; fruit-based
snack foods; cooked fruit; jams; compotes; fruit jellies; meat-based spread; poultry-based spread; fruit-based spread;
nut-based spread; vegetable-based spread; dairy-based spread; prepared meals consisting primarily of meat, soy,
poultry, seafood, vegetables, fruits, tofu, and/or cheese; soups; yogurt; yogurts-based beverages; whipping cream;
prepared seeds; prepared nuts; seasoned nuts; roasted nuts; nut-based snack foods.
RAKESH KISHANCHAND LAKHANI
trading as ;MELTIES FOOD PRODUCTS
PLOT NO.1, OPP. GOPAL SAMAJ, VITHALWADI-PAWAI ROAD, ULHASNAGAR-421 003
Manufacturers & Merchants.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/02/2010
MUMBAI
Jellies, jams, Preserved, dried and cooked fruits and vegetable, fruit sauces, eggs, milk and milk products, edible oils and fats fruit pulp, meat, fish, poultry and game, meat extracts; pickles, instant mix and ready to eat foods (preserved), dry fruits, potato wafers included in class 29
SACHE WELLNESS

3331290  09/08/2016
SACHE WELLNESS PVT. LTD.
B-11, SECTOR-65, NOIDA, GAUTAM BUDDHA NAGAR (U.P.)
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS;
LE CHERISH

3340980   22/08/2016

B. M. SETH
C-1/203, JANAK PURI, NEW DELHI-110058.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used

DELHI

PICKLES; JAMS; FRUIT JELLIES; MARMELADE; JIIIES FOR FOOD (CRYSTAL JELLY); TOMATO PASTE; TOMATO PUREE; SOUPS; SOUP POWDER; INSTANI SOUP POWDER; TOMATO JUICE FOR COOKING; VEGETABLE PRESERVED;
ONION PRESERVEII; GARLIC PRESERVED; GARLIC PASTE, GINGER PASTE
3351436   31/08/2016
SANJYOT SINGH KEER
BUNGALOW NO. 21-C/A, MODEL TOWN CHS, GA NO.3, OFF BR ROAD, MULUND (W), MUMBAI-400080, INDIA
MANUFACTURERS
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE
MATTERS..
MANIA
3355365  05/09/2016
SUMEET GUPTA
trading as ;M/s. HYGEN AGRO
HYGEN BUILDING, GUPTA STREET, MEHTAB MANDI, JAITU DISTRICT FARIDKOT - 151202 (PUNJAB)
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :06/05/2015
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
PICOLEO
3358615  09/09/2016
DHARAMPAL PREMCHAND LTD.
trading as ;DHARAMPAL PREMCHAND LTD.
A 34 & 35, SECTOR 60, NOIDA, U.P.-2010301
MANUFACTURER
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
PALMO

3413702  18/11/2016
SHIRAM COCONUT PRODUCTS LIMITED
POST BOX NO. 1, DINDIGUL ROAD, BATLAGUNDU-624 202, TAMIL NADU.
MANUFACTURER AND MERCHANT
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/06/1999

CHENNAI
FLAKED COCONUT; COCONUT, PROCESSED; DESICCATED COCONUT; COCONUT BUTTER; COCONUT SHRIMP;
PROCESSED COCONUT; PREPARED COCONUT; COCONUT FAT; POWDERED COCONUT MILK; COCONUT MILK
POWDER; COCONUT MILK FOR COOKING; COCONUT MILK FOR CULINARY PURPOSES.
Subject to restrict the area to South India only.
3435713  19/12/2016
AMOL DELIGHT FOODS INDIA PRIVATE LIMITED
trading as ;AMOL DELIGHT FOODS INDIA PRIVATE LIMITED
B.N.R. ROAD, MAHENDRU-6, GAI GHAT, PATNA, BIHAR-800007, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
V KUMAR & ASSOCIATES
T 59, NEAR KHANNA MARKET WEST PATEL NAGAR NEW DELHI 110008,

Proposed to be Used
KOLKATA
DAIRY PRODUCTS AND DAIRY SUBSTITUTES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
JOY
3435928  16/12/2016
JOY ICE CREAMS
Ms. Bina Om Java
Om L. Java
trading as ;Joy Ice Creams
208, 1st ‘C’ Cross, 2nd Main, Kasturinagar, Bangalore- 560043.
MANUFACTURERS & MERCHANTS
A registered partnership firm.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :21/09/1993
To be associated with:
3435925
CHENNAI
FROZEN DESSERTS INCLUDED IN CLASS 29; JAMS, JELLIES; DRIED, TINNED AND PRESERVED FRUITS; POTATO CHIPS; FRUIT PRESERVES; VEGETABLE PRESERVES; SAUSAGES, SOUP PREPARATIONS.
3484011  16/02/2017
HOOGHLY HATCHERIES PVT. LTD.
trading as ;HOOGHLY HATCHERIES PVT. LTD.
VILL.- KALACHARA (BHAGAWATIPUR ROAD), P.O. & P.S.- CHANDITALA, DIST.-HOOGHLY, PIN.-712 702
MANUFACTURE (S), MERCHANT (S) & TRADER (S)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT- 1956.
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE, HOWRAH 711 104, WEST BENGAL, INDIA.
Used Since :22/09/2015
KOLKATA
POULTRY PRODUCTS INCLUDED IN CLASS- 29
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD HOOGHLY AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
3568714  12/06/2017

LAXMI OIL & FOODS
2, KRISHNA ESTATE, PANCHRATNA INDUSTRIAL AREA, CHANGODAR – 382213, AHMEDABAD, GUJARAT, INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/06/2017

AHMEDABAD
MILK AND MILK PRODUCTS; GHEE; EDIBLE OILS AND FATS INCLUDING IN CLASS 29
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.BHAVYA..
3577781   23/06/2017
SAMARPAN INDUSTRIES
SHED NO 1 & 2, GLOMORE INDUSTRIAL ESTATE, SURVEY NO. 244/1/1 & 244/1/2, DEMNI ROAD, DADRA, SILVASSA –
396230, DADRA & NAGR HAVELI (UT), INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
380051, AHMEDABAD - GUJARAT
Used Since :26/05/2017
AHMEDABAD
EDIBLE OILS AND FATS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND
COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS;
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE HEALTHY CHOICE.
NEKSA
3579378  27/06/2017
UMIYA FMCG PVT.LTD
UMIYA, OPP NILKANTH APPARTMENT, B/H P.P. PHULWALA, DR YAGNIK ROAD RAJKOT - 360001 GUJARAT INDIA
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
JELLIES, JAMS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, PICKLES PROCESSED FRUITS AND
VEGETABLES, CANNED-TINNED, BUTTER AND BUTTERMILK, EDIBLE CREAM, CHIPS, CRISPS AND FLAKES, BREAD
SPREAD, SHRIKHAND, PROCESSED NUTS AND RAISINS, MILK POWDERED, FOOD STUFFS FOR HUMAN
CONSUMPTION, CHEESE AND DAIRY PRODUCTS FOR FOOD INCLUDED IN CLASS 29.
TEEJ

3585369   05/07/2017

UTSAVJI PROTEINS PRIVATE LIMITED
BANSI ROAD, DEI, TEH. NAINWA, DISTRICT BUNDI-323802 (RAJASTHAN) INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/04/2017

AHMEDABAD

EDIBLE OILS AND FATS WHICH ARE INCLUDED IN CLASS 29
TYOHAR

3585370   05/07/2017
UTSAVJI PROTEINS PRIVATE LIMITED
BANSI ROAD, DEI, TEH. NAINWA, DISTRICT BUNDI-323802 (RAJASTHAN) INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/04/2017

AHMEDABAD
EDIBLE OILS AND FATS WHICH ARE INCLUDED IN CLASS 29

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF BY FILING A REQUEST ON FORM TM-16..sale of goods is restricted in the state of Rajasthan only.
3587174 07/07/2017
ROYAL DAIRY PRODUCT
15, SARDAR MARKET, NOOTAN HIGH SCHOOL, OPP. TOWER HALL, VISHNAGAR, GUJARAT, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since: 31/12/2015
AHMEDABAD

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "ROYAL DAIRY".
3592381   15/07/2017
PRAKASH CHAND MEENA TRADING AS : GAURAV ACHAR UDHYOG
VILLAGE PILWA, MAHUA, DAUSA, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :25/04/2012
AHMEDABAD
PICKEL
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Goods restricted for sale in the state of Rajasthan only..
3597331   22/07/2017
RUKAMA DEVI TAPARIA
PROPRIETOR OF M/s. RAJ INDUSTRIES AT- NOKHA, BIKANER (RAJASTHAN)
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Edible Oil in Class 29.
3597488  22/07/2017

MR. MANISH R. PATEL
11, VITTHAL NAGAR SOCIETY, CAMP ROAD, SHAHIBAUG, AHMEDABAD – 380 004 (GUJARAT) INDIA

Individual

Address for service in India/Attorney address:

TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used

AHMEDABAD

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR OR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS. NO RIGHT FOR WORD EAT..
SHANSHAH
3598842  25/07/2017
MANISH AGARWAL S/O SH. PRAHLAD RAI AGARWAL
PROPRIETOR OF M/s. RAGHU ENTERPRISES AT- 33, BARAH JI KA CHOWK, GANGAURI BAZAR, JAIPUR- RAJASTHAN
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Dried fruits.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.g. suject to restriction of the goods for sale in the state of RAJASTHAN only.
SIDDH BABA

3599495  26/07/2017
MR. SATYAPRAKASH S/O. SH. BHAGWAN SINGH
TRADING AS M/s. S.B. TRADING COMPANY AT- NAGALA TULA ROAD, BEHIND S.B. SCHOOL, RUDAWAL, THE-ROOPWAS, BHARATPUR-321405 (RAJASTHAN)
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
MILK AND MILK PRODUCTS.
3602718    31/07/2017

ALPESHBHAI PATEL
14, 15, SWASTIK CITY, LAMBHA TURNING, AHMEDABAD, GUJARAT, INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2017

AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3604847  02/08/2017
KRISHNA OIL MILL
AT POST VADA TALAV, (MAL), TA – HALOL, DIST. – PANCHMAHAL - 389360, GUJARAT, INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :27/07/2017
AHMEDABAD
EDIBLE OIL INCLUDING IN CLASS 29
NO EXCLUSIVE RIGHTS OVER THE OTHER DESCRIPTIVE DETAILS OF LABEL..
3604848  02/08/2017
KRISHNA OIL MILL
AT POST VADA TALAV, (MAL), TA – HALOL, DIST. – PANCHMAHAL - 389360, GUJARAT, INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :27/07/2017

AHMEDABAD
EDIBLE OIL INCLUDING IN CLASS 29
NO EXCLUSIVE RIGHTS OVER THE OTHER DESCRIPTIVE DETAILS OF LABEL.
SHRI MADHUVAN GOLD

3607005  05/08/2017

JITENDRA SINGH TRADING AS M/S SHREE LAXMINATH FOOD PRODUCT
B-237 E, ROAD NO- 6D, VKIA, JAIPUR (RAJ)

PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDabad
Ghee, Refined Oil, Vanaspati Ghee under class 29.

Registration of this trade mark shall give no right to the exclusive use of the words SHRI & GOLD.
3607277 05/08/2017
RANGOLI COLDRINKS AND ICE CREAM
SHOP NO. 15, SATTA BAZAR, GALAXY CHOWK, STATION ROAD, DHORAJI DIS:- RAJKOT, GUJARAT-INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since :11/08/2010
AHMEDABAD
MILK AND MILK PRODUCTS, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES INCLUDED IN CLASS 29.
3609016 09/08/2017
SANTOSH SHESHMA
PLOT No. 118, SHYAM VIHAR NANGAL SIRAS NINDAR, JAIPUR-302032 (RAJASTHAN) INDIA
PROPRIETOR
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :09/01/2017

AHMEDABAD
MILK, CREME, GHEE, CURD, BUTTER, BUTTER MILK, PANEER AND MILK AND DAIRY PRODUCTS WHICH ARE INCLUDED IN CLASS 29
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3611065   11/08/2017
JHANDEWALAS FOODS PRIVATE LIMITED
350/352, SARAOGI MANSION, M. I. ROAD, JAIPUR- RAJASTHAN
Private Limited Company

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats in class 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE YUMM.
3611735  12/08/2017
SHRI PREM CHAND JAIN TRADING AS: RISHABH ENTERPRISES
HOUSE NO. 21, RIDHI SIDDHI ENCLAVE, OPPOSITE EXOTICA GARDEN, BUNDI ROAD, KOTA- 324008 RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/07/2013
AHMEDABAD
EDIBLE OIL, SOYABEAN OIL, MUSTARD OIL, GROUNDNUT OIL, COCONUT OIL, VANSAPATI OIL & COOKING OIL.
restriction of goods for sale in the state of RAJASTHAN only.
3611737   12/08/2017
SHRI PREM CHAND JAIN TRADING AS : RISHABH ENTERPRISES
HOUSE NO. 21, RIDDHI SIDDHI ENCLAVE, OPPOSITE EXOTICA GARDEN, BUNDI ROAD, KOTA- 324008 RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/07/2013
AHMEDABAD
EDIBLE OIL, SOYABEAN OIL, MUSTARD OIL, GROUNDNUT OIL, COCONUT OIL, VANSAPATI OIL & COOKING OIL.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHRI & other descriptive matters.
3613267    16/08/2017

DHVANI BHAGYAVAN SHAH (PROPRIETOR) TRADING AS NUTRISTA
B- 301, KPM RESIDENCY, CITYLIGHT, SURAT-395007, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
NUT AND DRIED FRUIT-BASED SNACK BARS, ROASTED NUTS, MILK AND MILK PRODUCTS, FRUITS, DRIED.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE."POWERSNACK AND DESCRIPTIVE MATTERS".
3614501    17/08/2017
RAM KUMAR GANGAWAT, TRADING AS: NAMAN STAR
144 - A, DWARIKA PURI, SUMALROAD, JAMDOLI, LUNIAWAS, AMBER, JAIPUR, RAJASTHAN.
INDIVIDUAL

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
Edible Oils and Fats, Mustered Oil,

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Letter N & device of STAR.
3617329   21/08/2017
JUGAL KISHORE JOSHI TRADING AS : KUBER TRADING COMPANY
G-183, KARNI INDUSTRIAL AREA, BIKANER 334001 RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/07/2017

AHMEDABAD
VEGETABLE OIL AND PALM OIL, REFINED OIL
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word CLASSIC & other descriptive matters.
restriction of goods for sale in the state of RAJASTHAN only.
3618543   23/08/2017
PRIYANKA MUSAL TRADING AS M/S TRAVEL MEALS
40, GEM ENCLAVE, SETU PATH, PRADHAN MARG, MALVIYA NAGAR, JAIPUR (RAJ)
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :09/05/2016
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats, preserved pulses, dried pulses, dried fruit based snack bars, under class 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words TRAVEL MEALS except as substantially shown & device of GLOBE.
3654143  10/10/2017
MR. SURESHRAO DNYANOBA KUTE TRADING AS TIRUMALLA OIL INDUSTRIES
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :10/04/2004
MUMBAI
EDIBLE OIL
3693250   02/12/2017
M/s. AMRUTHA OIL PRODUCTS
M/s. AMRUTHA OIL PRODUCTS, MUNDAKKOTTKURISSI, SHoranur, PALAKKAD (Dist). Pin: 679 122. KERALA.
A Legally Constituted Partnership Firm

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010
Used Since : 05/05/2000

CHENNAI
EDIBLE OILS, COCONUT OIL, COOKING OIL, BLENDED OIL FOR FOOD, VEGETABLE OIL FOR FOOD, RICE BRAN OIL FOR FOOD, INFUSED, HARDENED & HYDROGENATED OILS FOR CULINARY PURPOSE & FATS.

Associated Trademark Application Number 1481221.
THIO

3719758  05/01/2018

SUHIMAR SOLVENT PRIVATE LIMITED
VILL.- GOPALPUR, P.O.- SAGRAI, P.S.- RAINA, DIST.- PURBA BURDWAN, PIN-713424, WEST BENGAL.
Manufacturer, Trader and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
EDIBLE OILS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE EASTERN PART OF INDIA.
3721045 06/01/2018
MR. MAHAVEER BANSAL
M/s MAHAVEER BANSAL IPR, C/o M/s Ambica Food Products, 5-A, Maharajpura Industrial Area, Pinto Park Road, Gwalior – 474005 (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE,

Proposed to be Used
MUMBAI
Chenna Power, Milk Products; James, Jellies, Preserved Fruits & Vegetables, Pickles, Canned Fruits

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word serving since 1982.
3738197  27/01/2018
MAYANK SUBHASH JAIN
241, MIDDLE RING ROAD, NEAR PARDI RAILWAY CROSSING, NAGPUR-440 008.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
DIPAK S. MOHINANI, ADVOCATE
601, NENUMAL SOCIETY, O.T. SECTION, ULHASNAGAR-3.

Proposed to be Used
MUMBAI
EDIBLE OIL AND FATS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLY, JAM, MILK AND OTHER
DAIRY PRODUCTS, PRESERVERS, PICKLE, DATES AND DRY FRUITS INCLUDED IN CLASS 29.
3744835   05/02/2018

M/s. SANDHYA MARINES LIMITED
SANDHYA MARINES LIMITED, DR.NO. 7-5-108/1, PLOT NO.62 & 67, PANDURANGAPURAM, VISAKHAPATNAM - 530003, A.P, INDIA
A Company Registered Under Companies Act 1956

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 18/04/2001

CHENNAI
Shelled prawns; Frozen prawns; Dried prawns; Prawns, not live; Fish; Fish (Salted); Fish preserves; Cooked fish, Fish extracts; Pickled fish; Dried fish; Frozen fish, Fish tinned; Preserved fish, Fish products being frozen; Shrimp paste; Shrimp floss; Dried shrimps; Coconut shrimp; Shrimps, not live.
BOLD EARTH

3745426   05/02/2018

BOLDEARTH AGRIFOODS PRIVATE LIMITED
ROOM NO. 1, 1ST FLOOR, EAST BUILDING NO.3, LEITH CASTLE MIDDLE STREET, CHENNAI-600 004, TAMIL NADU.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :12/04/2017

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
3761647  23/02/2018
PRABHAT PANWAR
310, JAWAHAR MARG, INDORE (M. P.)-452 007.
SOLE PROPRIETOR
Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022

Proposed to be Used
MUMBAI
MILK, MILK PRODUCTS, MILK POWDER, GHEE, CURD, LASSI, BUTTER, SHRIKAND AND DAIRY PRODUCTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE pure..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3761648..
KONICA

3768057   01/03/2018

AAK KAMANI PRIVATE LIMITED
B2- 207, 208, 209, 2nd Floor, Kanakia Boomerang, Chandivali Farm Road, Andheri East, Mumbai 400 072 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since : 08/01/2005

MUMBAI

Vanaspati (hydrogenate vegetable oil), interesterified vegetable fat and bakery shortening
3772072    07/03/2018

G SANKARAN
NO.14, TVR SUBBI CHETTY COMPLEX, CHITRAKULAM WEST STREET, MYLAPORE, CHENNAI
MANUFACTURERS AND MERCHANTS
Sole Proprietorship

Address for service in India/Attorney address:
B DESIKAN
F1, FIRST FLOOR, VASAVI PARTHAS, G BLOCK, DOOR NO.36/83, VENKATARANGAM STREET, TRIPLICANE, CHENNAI - 600005

Used Since :16/02/2018

CHENNAI
Processing Ghee, Butter, manufacturing items such as Pickles, Appalams, podis, mixes, Sweets and Savories.
3772073   07/03/2018
G SANKARAN
NO.14, TVR SUBBI CHETTY COMPLEX, CHITRAKULAM WEST STREET, MYLAPORE, CHENNAI
MANUFACTURER AND MERCHANT
Sole Proprietorship
Address for service in India/Attorney address:
B DESIKAN
F1, FIRST FLOOR, VASAVI PARTHAS, G BLOCK, DOOR NO.36/83, VENKATARANGAM STREET, TRIPLICANE, CHENNAI - 600005
Used Since :16/02/2018

CHENNAI
Processing ghee, butter, manufacturing items such as pickles, appalams, podis, mixes, sweets and savories.

Transliteration : Mylapore Ganapathy"s, Since 1942
3780668  16/03/2018
AKSHAY OMPRAKASH AGARWAL
BEHIND SHRIHARI TALKIES, 19/730, KOLHAPUR ROAD, ICHALKARANJI, KOLHAPUR, MAHARASHTRA, INDIA.
INDIVIDUAL
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :03/02/2016
MUMBAI
Meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, eggs, milk and milk products, edible oils and fats.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3788214  24/03/2018
(MRS.) PUSHPA BANSAL
M/s Ambica Food Products, 5-A, Maharajpura Industrial Area, Pinto Park, Morer Gwalior – 474 005 (M. P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :04/01/1999

MUMBAI
Cheese products, Cheese powder, Cheese mixtures, milk powder, skimmed milk powder; Gulab jamun [dessert containing milk solids]
3788431  26/03/2018
SRINIVASA RAGAVAN MANOJ KARTHIKEYAN TRADING AS EGGSPRESS TRADERS AND EXPORTERS
9J/1 RSR AVENUE, KATTUR ROAD, ANGALAMMAN KOVIL STREET, KANCHI SUPER MARKET, BACKSIDE RASIPURAM, NAMAKKAL DT- 637408, Tamil Nadu
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
3789716   27/03/2018
DIPTI VEGOILS LTD.
MUMMY HOUSE, PLOT NO. 45, SECTOR-19A, VASHI, NAVI MUMBAI-400703
MANUFACTURERS AND TRADERS
A LIMITED COMPANY

Proposed to be Used
MUMBAI
GROUNDNUT OIL, REFINED GROUNDNUT OIL, REFINED SUNFLOWER OIL, REFINED PALMOLEIN OIL REFINED
SOYABEAN OIL MUSTARD OIL, RICEBRAN OIL, COCONUT OIL, SESAME OIL, OLIVE OIL, RAPESEED OIL, EDIBLE OILS,
VEGETABLE OILS, BEING GOODS INCLUDED IN CLASS-29
ARIANT VEG PVT LTD
trading as ;ARIANT VEG PVT LTD
NO.81 /12, NISARGA MARGA,NANDI NAGAR, PRAMOD LAYOUT, BANGALORE-560039 KARNATAKA INDIA.
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
JURIS EXCEL
NO.11/1, EAST CIRCILE ROAD, V.V. PURAM, BANGALORE - 560 004.
Used Since :13/01/2018
CHENNAI
FROZEN VEGETABLES
RAJKUMAR SABU TRADING AS SHIV TRADING COMPANY
No. 43, Navlakha, Loha Mandi Main Road, Near Chawani Anaj Mandi, Indore (M.P.) Pin –
Sole Proprietory firm

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
MUMBAI
Milk and Milk Products, Processed sweet corn, Processed sweet corn, Fruit desserts, Fruit jams, Dried fruit, Fruit jams, Frozen chips, Ice cream shakes, Pickles, Frozen vegetables, Jellies, jams, compotes, fruit and vegetable spreads, Cooked fruits, Edible oils and fats, Potato chips.
3821678   02/05/2018
MATHEW CHERIYAN
MUNJANATH (H), PUTHYPARIYARAM P.O, THODUPUZHA, PIN-685608, IDUKKI, KERALA, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :20/09/2017
CHENNAI
COCONUT OIL AND EDIBLE OIL
RESTRICT THE AREA ONLY TO KERALA.
3823866    04/05/2018
ANISH KUMAR .V
trading as ;BHARATH MARKETING
XXXI/1055, NEAR CITY POST OFFICE, PALLI STREET, PALAKKAD-678 014,KERALA ,INDIA
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
N.RANJANI
2D, ELCONSO APARTMENT, 2ND FLOOR, 9/10-HALLS ROAD, CASA MAJOR ROAD JUNCTION, EGMORE,CHENNAI-600 008, TAMIL NADU, INDIA
Used Since :19/04/2017
CHENNAI
DAIRY PRODUCTS BASED ON MILK SUBSTITUTES
3846136  29/05/2018
BACHFUN PRIVATE LIMITED
trading as ;BACHFUN PRIVATE LIMITED
FLAT 101, ADARSH CRYSTAL, 16/3, CAMBRIDGE ROAD, BANGALORE - 560008, KARNATAKA, INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076
Used Since :26/02/2018
To be associated with:
3846133, 3846135

CHENNAI
MILK AND MILK PRODUCTS YOGHURT PROCESSED FRUITS AND VEGETABLES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
3863900    19/06/2018
SRI SAI SHIVANAGERE AGROTECH
Sri Gangadhareshwara Rice Mill Compund, Bukkapatna Road, Sira- 572137, Tumakuru, Karnataka
PARTNERSHIP FIRM
Address for service in India/Attorney address:
B.MAHESWARI & K. AKHILANDESWARI
NO.120, ROYALA NAGAR II MAIN ROAD, RAMAPURAM, CHENNAI - 600 089.

Proposed to be Used
CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
3867777  22/06/2018
NIRMAL VYAS, PROPRIETOR OF SHREENATH AGENCY
87/2, Himmat Nagar, Village – Palda, Indore (M.P.) Pin-452020
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Cow’s milk, Milk based beverages [milk predominating], Milk shakes, Milk products, Milk powder, Milk curds, Skim milk, Milk, Milk beverages.

ASSOCIATED WITH TRADE MARK - 2800829, CLASS - 29
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF Madhya Pradesh..
3873070  28/06/2018
VIJAYALAKSHMI OIL PRODUCTS
Vijayalakshmi Oil Product, Mandipet, Thumakooru - 572101, Karnataka
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13, 1ST CROSS STREET, SRIPURAM COLONY, ST. THOMAS MOUNT, CHENNAI - 600016

Used Since : 03/11/1997

CHENNAI
Edible oil, groundnut oil
Subject to association with application no: 1667315.
3889671   17/07/2018
ABDUL KADIR GULAM MUSTAFA NAGORI
trading as ;NAGORI GM DAIRY
NAGORI GM DAIRY MAHATMA PHULE NAGAR MANKHURD, MUMBAI 400088.
INDIVIDUAL
Proposed to be Used
MUMBAI
CLASS :29 MEAT, FISH, POUL AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD INCLUDED
IN CLASS 29
3890576   18/07/2018
DHANASHRI AVINASH GANDHI
trading as :SHRI AJINKYA
SHRI DHANALAXMI TRADING COMPANY,SR.NO.279/A/2B, BHIGWAN ROAD, TAL-BARAMATI, PUNE,BARAMATI, PUNE RURAL (MAH)-413102.

Proposed to be Used
MUMBAI
PROCESSED FRUITS, FUNGI AND VEGETABLES (INCLUDING NUTS AND PULSES), DRIED PULSES, PROCESSED PULSES
3896185  24/07/2018
HASMUKHRAI & CO.
61, Dr. S. S. Rao Road, Parel, Mumbai – 400 002
A Partnership Firm

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Pickles; chundo; gorkeri; meat; fish; poultry; game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies; jams; fruit sauces; eggs, milk; flavored milk; milk products; edible oils and fats; curries; pastes; ready meals; pulps; fruit pulp; frozen food products; frozen vegetables; soups

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MIXED PICKLE...
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.965772, 3896215, 3896217..
Trade Marks Journal No: 1914, 12/08/2019 Class 29

HASMUKHRAI & CO.
61, Dr. S. S. Rao Road, Parel, Mumbai – 400 002
A Partnership Firm

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI

Pickles; chundo; gorkeri; meat; fish; poultry; game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies; jams; fruit sauces; eggs, milk; flavored milk; milk products; edible oils and fats; curries; pastes; ready meals; pulps; fruit pulp; frozen food products; frozen vegetables; soups

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.3896189,3896191,3896193.
HASMUKHRAI & CO.
61, Dr. S. S. Rao Road, Parel, Mumbai – 400 002
A Partnership Firm

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Pickles; chundo; gorkeri; meat; fish; poultry; game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies; jams; eggs, milk; flavored milk; milk products; edible oils and fats; curries; pastes; ready meals; pulps; fruit pulp; frozen food products; frozen vegetables; soups.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MIXED PICKLE.
HASMUKHRAI & CO.

61, Dr. S. S. Rao Road, Parel, Mumbai – 400 002.

Manufacturer

A Partnership Firm

Address for service in India/Agents address:

Khaitan & Co.

Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI

Pickles; chundo; gorkeri; meat; fish; poultry; game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies; jams; eggs, milk; flavored milk; milk products; edible oils and fats; curries; pastes; ready meals; pulps; fruit pulp; frozen food products; frozen vegetables; soups

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..App.no.3896191.
3899021  26/07/2018
SPECTRA TRADERS
NO.763-A, AVINASHI ROAD, PEELAMEDU, COIMBATORE - 641 004, COIMBATORE DIST, TAMILNADU
PARTERSHIP

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Butter, Nut butter, Peanut butter, Almond butter, Butter with herbs, Cashew nut butter, Cocoa butter for food, Nuts, processed, Nuts, prepared, Roasted mixed nuts, Snack mixes consisting of processed fruits, processed nuts or raisins and Almonds processed.

Trade Marks Journal No: 1914, 12/08/2019  Class 29

3900922  28/07/2018
SEYON OVERSEAS COMPANY (PROPRIETOR: P. MALLIKA)
M/S. Seyon Overseas Company, No- 5A, Sitra Kalapatti Road, Nehru Nagar West, Civil Aerodrome Post, Coimbatore – 641014, Tamil Nadu
Proprietorship Firm
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 01/05/2018

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD
GODGIFT

3906719   03/08/2018
NILESH KUMAR MAHESHWARI, PROPRIETOR OF SHREE GIRIRAJ TRADING COMPANY
Padampura Road, Near Bank of India, New Colony, Pachore, Dist.- Rajgarh (M.P.) Pin-465683
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Edible Oils.
3907805  04/08/2018

M ANBARASI
NO.8 VENKATA BALAJI APARTMENTS, PONNIAMMANKOVIL STREET, ALAPAKKAM, CHENNAI - 600116
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Oils for food, Edible oils and fats, Nut oils, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Novus
3907869  04/08/2018
GURUDAS JAISWAL, PROPRIETOR OF M/S., R & R TRADERS
13, Vrindavan Colony, Sanawad Road, Khargone (M.P.) Pin - 451001
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin - 452001
Proposed to be Used
MUMBAI
Edible oils and fats.
3909200 06/08/2018
YUNUS ISMAIL DAYATAR, SOLE PROPRIETOR OF G. K OIL CENTRE
SHOP NO. 6 & 7, SURVEY NO. 93, OPP, DYANSAMPADA SCHOOL, G.M LINK ROAD, GOVANDI, MUMBAI-400 043

PROPRIETORSHIP

Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022

Used Since :16/06/2016

MUMBAI

EDIBLE OIL

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LITE..
YUNUS ISMAIL DAYATAR SOLE PROPRIETOR OF G. K. OIL CENTRE
SHOP NO. 6 & 7, SURVEY NO. 93, OPP. DYANSAMPADA SCHOOL, G. M. LINK ROAD, GOVANDI, MUMBAI-400 043.

PROPRIETORSHIP

Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022

Used Since :16/06/2016

MUMBAI

EDIBLE OIL

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION OVER THE IMAGE.
3911741  08/08/2018

JITENDRA RATHORE

BAYADIPURA, WARD 01, PIPLIA, DHAR (M.P.) - 454335

AN INDIAN NATIONAL SOLE APPLICANT

Address for service in India/Agents address:

RAMESH CHANDRA BAGDI & ASSOC.

31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used

MUMBAI

EDIBLE OILS ONLY FOR SALE IN THE STATE OF MADHYA PRADESH INCLUDED IN CLASS 29.
SRM

3914627  12/08/2018

S.R. MAGUDEESWARAN
SRM SWEETS AND CAKES, NO.35, THIRU.VE.KA ROAD, MUNICIPAL COLONY MAIN ROAD, ERODE - 638004
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/04/2000

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
HITAM

3921028  20/08/2018
KESAR INDUSTRIES
Survey No. 555, Elikatta Village, Farooqnagar Mandal, Ranga Reddy District - 509 216 (T.S) India.
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk and milk products; edible oils and fats.
Subject to restriction with in Telangana.
KALYANI FRESH Organic & Natural

3931287  31/08/2018

SOMNATH POULTRY AND AGRO ENTERPRISES PRIVATE LIMITED
SHANGRI LA GARDENS 1ST FLOOR B & C WING OPP BUND GARDEN ROAD PUNE MH 411001

Operation of Poultry and Agro
PRIVATE LIMITED COMPANY-MSME Registered

Proposed to be Used
MUMBAI
Trading, Sale, Purchase, Marketing of Eggs, Fruits and Vegetables and other poultry and agro products.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
3941794  11/09/2018
SHAUKKAT JAFFARBHAI MAREDIA
trading as ;FALOODA BROTHERS
F 601/701, GREEN PARK COMPLEX, OFF NEW LINK ROAD, NEAR SHANTIVAN MHADA , ANDHERI WEST, MUMBAI - 400053

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS INCLUDING IN CLASS 29
CACHET INNOVATION AND TRANSFORMATION PVT. LTD.
10, SRI NARAYANA FLATS, NO.19, ONO.25 TILAK STREET, T.NAGAR, CHENNAI-600 017, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3782504

CHENNAI
MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; WHOLE MILK, UHT MILK; SKIM MILK; NON FAT MILK, LOW FAT MILK; PASTEURIZED MILK; POWDERED MILK; MILK BEVERAGES, MILK PREDOMINATING; COFFEE WHITENERS CONSISTING PRIMARILY OF DAIRY PRODUCTS; BUTTER MILK; YOGHURT; CURD; CREAM; BUTTER; CHEESE; GHEE; DAIRY BASED DIPS; DAIRY BASED SPREADS; DESSERTS MADE PRIMARILY FROM MILK PRODUCTS
MILKACIUM

3953303  23/09/2018

SOMIL MITTAL

1102, 13TH CROSS, 2ND STAGE, INDIRANAGAR, BENGALURU – 560038, KARNATAKA

AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
B.V.MAMATHA, SOLELY TRADING AS SRI NANJUNDESWARA OIL TRADERS & INDUSTRIES
New Mandipet, Tumkur - 572 101, Karnataka, India
Sole Proprietory concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI

EDIBLE SOYA BEAN OIL

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters separately except substantially as shown in the form of representation.
3971437    12/10/2018

ASLAM HASHAMBHAI TAMBOLI, IBRAHIM HASHAMBHAI TAMBOLI
trading as ;HIRA FOODS
37-A, RAJASPURA PETH, SATARA-415 002, MAHARASHTRA, INDIA
REGISTERED PARTNERSHIP FIRM

Proposed to be Used
MUMBAI

PROCESSED FRUITS, VEGETABLE (INCLUDING NUTS AND PULSES; PROCESSED BETEL NUTS; VEGETABLE CHIPS AND FRUIT CHIPS.
3971451    12/10/2018
ASLAM HASHAMBhai TAMBOLI, IBRAHIM HASHAMBhai TAMBOLI
trading as ;HIRA FOODS
37-A, RAJASPURA PETH, SATARA-415 002, MAHARASHTRA, INDIA
REGISTERED PARTNERSHIP FIRM

Proposed to be Used

MUMBAI
PROCESSED FRUITS, FUNGI AND VEGETABLE (INCLUDING NUTS AND PULSES; PROCESSED BETEL NUTS;
VEGETABLE CHIPS AND FRUIT CHIPS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3973554  14/10/2018
S. MANOHARAN, SOLE PROPRIETOR, TRADING AS MURUGAN IDLI SHOP
46/13, NORTH USMAN ROAD, T.NAGAR, CHENNAI - 600 017, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
1846599, 1913512

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS

mark is associated with the registered trade mark no. 1846599 and 1913512.
3973559  14/10/2018
S. MANOHARAN, SOLE PROPRIETOR, TRADING AS MURUGAN IDLI SHOP
46/13, NORTH USMAN ROAD, T.NAGAR, CHENNAI - 600 017, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
3977673  18/10/2018
SANAJAY SACHDEVA, TRADING AS M. D. SON MANUFACTURING
22, BARDANA MANDI, PALDA, INDORE (M.P.) - 452001
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452001.
Used Since :01/04/2006
To be associated with:
1546471
MUMBAI
PICKLES INCLUDED IN CLASS 29.
THE CHARACTER APPEARING ON THE MARK REPRESENT THE WORDS.
3979429   22/10/2018
KITCHEN KRAFT MODULER SYSTEMS PVT. LTD.
A-104/105, LAXMAN SMRUTI CHS, NERURKAR ROAD, SHRIKHANDE WADI, DOMBIVALI (EAST)-421201.
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS, OILS AND FATS FOR FOOD, DRIED AND COOKED FRUITS AND VEGETABLES
3992963  05/11/2018
PARK MARKETING COMPANY
Gat No. 468/3/2, Ranjangaon Shivar, Aurangabad Road, Chalisgaon, District Jalgaon - 424 101
A Partnership Firm under the Partnership Act, 1932
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHAND CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
Milk and Milk Products
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
3992964    05/11/2018
PARK MARKETING COMPANY
Gat No. 468/3/2, Ranjangaon Shivar, Aurangabad Road, Chalisgaon, District Jalgaon - 424 101
A Partnership Firm under the Partnership Act, 1932
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
Milk and Milk Products
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
Proposed to be Used

CHENNAI

Pickle, Sausage, Preserved, Frozen, dried and cooked fruits and vegetables; jellies, jams, Compotes; eggs, milk and milk products; edible oils and fats; Fruit Based Snack Food, Jellies for Food, Corn Oil, Cheese, Fruit Chips, Potato Crisps, Potato Flakes, Ginger Jam, Coconut Oil, Garlic Paste, ginger garlic paste
3999555  16/11/2018
KUNAL PROPRIETOR OF M/S KAAKOOZ
H NO. 60, PHASE II, DOON VALLEY OFFICERS HOUSING SOCIETY, VASANT VIHAR, DEHRADUN, UK, IN-248001
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ANU SHARMA
E-82, Street No. 18 H, Sadh Nagar, New Delhi-110045

Proposed to be Used
DELHI
MEAT FISH POULTRY AND GAME MEAT EXTRACTS PRESERVED FROZEN DRIED COOKED FRUITS AND VEGETABLES
JELLIES JAMS COMPOTES EGGS MILK AND MILK PRODUCTS EDIBLE OILS GHEE AND FATS PICKLES AND FOOD
PASTE MARGARINE BUTTER TOMATO PUREE SOUP PRODUCTS FRUIT SAUCES POTATO AND NON POTATO BASED
SNACK FOOD ITEMS BEING GOODS INCLUDED IN CLASS 29
4024042   12/12/2018
MR. NITESH JHA PROPRIETOR OF GREENAYUR NATURAL FOODS COMPANY
NEAR RAILWAY STATION, MANDIDEEP, SHITAL MEGHA CITY, FACE 2, HOUSE NO. 2, WARD NO. 23, DIST. RAISEN (M.P.) - 462046
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :05/06/2018
MUMBAI
Meat, fish, poultry, meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings; preserves as included in class 29.
4032673 20/12/2018
NAMDHARI ANIMAL GENETICS PRIVATE LIMITED
SY. NO. 118, URAGAHALLI VILLAGE, BIDADI POST, RAMANAGAR – 562109, KARNATAKA STATE
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
ANIL KUMAR.H.
ALEXION, 2ND CROSS, 2ND MAIN, HANUMANTHAPURA, TUMKUR - 572103, KARNATAKA
Proposed to be Used
CHENNAI
BUTTER, CURD AND FERMENTS THEREOF; YOGURT; GHEE AND PANEER.
FIT
4048905   07/01/2019
SHIVAM BETELNUT PRIVATE LIMITED
A-204-A, NORTH-EX MALL, SECTOR - 9, ROHINI, NEW DELHI – 110085
BODY INCORPORATE
Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.
Used Since :17/01/2015
DELHI
PAN MASALA
MUMBAI
FROZEN SEA FOOD, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS IN CLASS 29
4049297   08/01/2019
MR. ZOHEB HAMID S/O. ABDUL HAMID SAYED
OFFICE NO. 125, COMMODITY EXCHANGE, SECTOR 19, NEAR APMC MARKET, VASHI, NAVI MUMBAI-400705,
An Individual and Citizen of India
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-
22816711, 22815016

Proposed to be Used
MUMBAI
FROZEN SEA FOOD, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS IN CLASS 29
4049833  08/01/2019
A. POONKODI PROPRIETOR OF DHARANI HERBBALS
470, NEHRU NAGAR, NALLUR, ERODE, TAMIL NADU-638459
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :06/04/2016
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
AYURVEDA FRESH AGRONOMICS PRIVATE LIMITED
8, SUMER NAGAR VISTAR, GOLYAWAS, JAIPUR
BODY INCORPORATE
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C SCHEME, JAIPUR - RAJASTHAN
Proposed to be Used
AHMEDABAD
PREERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS INCLUDED IN CLASS 29.
OWN PWR

Priority claimed from 13/07/2018; Application No.: 75467; Jamaica

4053087 11/01/2019

So Perfectly Pink LLC
101 Park Avenue, Suite 1300, Oklahoma City, OK 73102, United States
A Delaware company

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Nut based food bars; fruit-based raw food bars; fruit-based organic food bars; seed-based snack bars; fruit-based meal replacement bars; trail mix consisting primarily of processed nuts, seeds, dried fruit and also including chocolate, soy based food bars also containing grain.
4056369   14/01/2019
R.RAMESH
Subhu Food Oil Products, Nehruji Street, Pachapalli, Moolapalayam, Erode-638002
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Groundnut Oil, Gingelly Oil, Blended Edible Vegetable Oil and Edible Oil
SETH NARAYAN PRASAD KAASHI
PRASAD BUTBUL

4056467   14/01/2019
NARESH KUMAR AGARWAL PROPRIETOR OF M/S SHRI NAVRATAN GHEE DEPO
RAMNAUNI STREET, CHANDAUSI, DISTT.- SAMBHAL, U.P.
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Ghee, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
4057440  15/01/2019

AMIT CHANDRAA
A-1204, EKTA MEADOWS SIDDHARTH NAGAR BORIVALI EAST MUMBAI MAHASHTRA-400066

THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
MANISH KUMAR GOYAL
OLD BYEPASS ROAD, NEAR BY PNB BANK, TEHSIL- NAGAR, DISTRICT- BHARATPUR- 321205, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
EDIBLE OIL AND MUSTARD OIL INCLUDED IN CLASS 29.
4058499  16/01/2019
B. L. AGRO INDUSTRIES LIMITED
B-31, ROAD NO. 2, PARSAKHERA INDUSTRIAL AREA, BAREILLY 243502, UTTAR PRADESH.
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
G-1/35, SECTOR 15, ROHINI, DELHI 110085
Used Since :01/01/2017

DELHI
CANNED, PROCESSED AND DRIED PULSES.
4058500    16/01/2019
B. L. AGRO INDUSTRIES LIMITED
B-31, ROAD NO. 2, PARSAKHERA INDUSTRIAL AREA, BAREILLY 243502, UTTAR PRADESH.
A Company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
G-1/35, SECTOR 15, ROHINI, DELHI 110085
Used Since :01/01/2017
DELHI
CANNED, PROCESSED AND DRIED PULSES.
4059632  17/01/2019
SHIVOM INTERNATIONAL
BLOCK NO.- 41, FULWADI PARK-5, NANA MAVA ROAD, RAJKOT-360005, GUJARAT
PARTNERSHIP
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD
Peanut butter, Preserved, frozen, dried and cooked fruits and vegetables; jams, Milk and milk products; Oils and fats for food
MAJI SAINIK

4060604  18/01/2019
MRS. IRFANABANU KASAMBHAI SHAIKH PROPRIETOR OF MAJI SAINIK POULTRY FARM
A-70, BASERA DUPLEX, NEAR SAMARPAN BUNGLOW, TANDALJA, VADODARA

Single Firm

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aprtment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuwan, Kothi, Vadodara, Gujarat.

Used Since :25/10/2013

AHMEDABAD

Eggs, Eggs processed, Dried Eggs, Devilled Eggs, Yolk of Eggs, Bird Eggs and Egg Products, Prepared Meals containing Eggs, prepared dishes consisting primarily of fishcakes, Vegetables, Boiled Eggs.
VIRANI MOHIT, PROPRIETOR OF: VIRANI AGRO FOOD PRODUCTS
D - 301, Aagman Residency, Near Mauni International School, Uttran, Mota Varachha, Surat – 395006, Gujarat,
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
Processed Mango, Dried Mangoes, lassi
4063095  21/01/2019
AAVIANA TRADING LLP
6-295-D, PRECIOUS VILLA, SREEMOOLANAGARAM, ERNAKULAM - 683580
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4065939  24/01/2019
SMT. RAMA VERMA.
VILLAGE KARGABA, POST MEDICAL COLLEGE, BEHIND OF KALA NURSING HOME, DISTT.-JHANSI, UTTAR PRADESH, INDIA.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Sweet Supari, Mouth Freshner, Scented Supari and Pan Masala included in Class 29.
KIRANA BAZAR

4066303   24/01/2019
GOVIND DANGAYACH, S/O SH. JAGDISH NARAYAN DANGAYACH
NEAR SBI ATM, HI- SECONDARY SCHOOL ROAD, SANGANER, JAIPUR (RAJASTHAN) 302029
SINGLE FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD
Processed Pulses, Dried pulses, Preserved pulses, Dried fruits, Processed nuts, Edible nuts, Dried nuts, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
GURUGADAHALLI RUDRESH SHARANTH PROPRIETOR OF UNIQUE AGRO LINKS
NO 05 AND 06, MADHIALLI EXTENSION, HASSAN CIRCLE, TIPTUR-572201
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coconut oil, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4126236  23/03/2019
CHHITARMAL RAMDAYAL OIL MILLS PRIVATE LIMITED
22/318, PANDIT MOTILAL NEHRU ROAD, AGRA (U.P.), INDIA.
BODY INCORPORATED
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/01/1946
To be associated with:
133750
DELHI
EDIBLE OILS.
HAWAI GHORA

4126242       23/03/2019
CHHITARMAL RAMDAYAL OIL MILLS PRIVATE LIMITED
22/318, PANDIT MOTILAL NEHRUROAD, AGRA (U.P.), INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since : 01/01/1946

To be associated with:
133750

DELHI
EDIBLE OILS.
HEALTHY SPOON

4145772    12/04/2019
MR. SHAFI SHEIKH PROP. OF ZEE CROWN MEDICOS
C-5/10, MAIN ROAD, CHAUHAN BANGER JAFRABAD, DELHI 110053
PROP.

Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007
Used Since : 02/04/2014
DELHI
PEANUT BUTTER.
4152105  19/04/2019
RECON OIL INDUSTRIES PRIVATE LIMITED
MILITARY ROAD, MAROL, ANDHERI EAST
Mfrs of edible oil
PRIVATE LIMITED

Proposed to be Used
To be associated with:
3744793

MUMBAI
Edible Oils and Fats, butter, butter cream, edible fats, fatty substances for the manufacture of edible fats, maize oil / corn oil, margarine, olive oil for food, palm kernel oil for food, palm oil for food, rape oil for food, colza oil for food, seeds prepared, sesame oil, sunflower oil for food, coconut oil, coconut fat, coconut butter, sunflower seeds prepared, meat, fish, poultry and game, meat extracts, preserved, frozen dried, and cooked fruits and vegetables, jellies, jams, compotes, eggs, milk and milk products.
4154898  23/04/2019

KUNDAN DEOGHARE

trading as ; THE RAAN FOODS

A9/3 GANGA VILLAGE HANDEWADI ROAD HADAPSAR, PUNE 411028

Proposed to be Used

MUMBAI

VEGETABLE SOUP PREPARATIONS, VEGETABLE JUICES FOR COOKING, VEGETABLE SALADS, VEGETABLE MOUSSES, VEGETABLE MARROW PASTE, VEGETABLES PRESERVED, COOKED, VEGETABLES DRIED, MILK AND MILK PRODUCTS, FISH AND FISH PRODUCTS, MEAT AND MEAT PRODUCTS, MUSHROOM AND MUSHROOM PRODUCTS, PAPAD, MASALAS, SPICE MIXPROCESSED FOOD, VEGETABLE SOUP PREPARATIONS, VEGETABLE JUICES FOR COOKING, VEGETABLE SALADS, VEGETABLE MOUSSES, VEGETABLE MARROW PASTE, VEGETABLES PRESERVED, VEGETABLES DRIED, MILK AND MILK PRODUCTS, MUSHROOM, INCLUDED IN CLASS 29
PAANPATI
4158239  25/04/2019
BHAGWAN SAHU PROPRIETOR OF RAJLAXMI PRODUCTS
NAGPURA ROAD VILLAGE- MALUD DIST DURG CHHATTISGARH - 491001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :20/03/2019
MUMBAI
Scented supari, pan masala, mouth freshner and sounf included in class 29.
OUTGROW

4160753    29/04/2019
WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
trading as: WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
6&8, BHAGIRATHI AMMAL STREET, T.NAGAR, CHENNAI-600017
MANUFACTURE AND MERCHANTS
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017,
TAMIL NADU, INDIA.

Used Since: 24/11/2018

CHENNAI

FOOD STUFFS INCLUDING VEGETABLES AND OTHER HORTICULTURAL COMESTIBLE PRODUCTS WHICH ARE
PREPARED OR PRESERVED FOR CONSUMPTION
SVAADISH

4160773    29/04/2019
WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
trading as ;WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
6&8, BHAGIRATHI AMMAL STREET, T.NAGAR, CHENNAI-600017
MANUFACTURE AND MERCHANTS
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017,
TAMIL NADU, INDIA.

Proposed to be Used
CHENNAI
DRY FRUITS AND NUTS PRESERVED FOR CONSUMPTION
MOTHER DAIRY FRUIT & VEGETABLE PRIVATE LIMITED
‘MOTHER DAIRY’ PATPARGANJ, DELHI - 110092.
STANDARD TRADE MARK

Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
CN-8/2, SIDCO GLOBAL TOWER, UNIT NO.1501, 15TH FLOOR, SECTOR-V, SALT LAKE, KOLKATA 700 091, WEST BENGAL, INDIA

Used Since : 03/11/2003

DELHI
MANUFACTURER OF MILK PRODUCTS & GHEE
4172155  09/05/2019
TARANPREET SINGH
M/S TARAN OVERSAES, 330, MAJITH MANDI, AMRITSAR

Address for service in India/Attorney address:
RAJAN BAJAJ (ADVOCATE)
473/6, BAZAR GUJRAN, MAJITH MANDI, AMRITSAR, PUNJAB

Used Since: 01/04/2015

DELHI

DRY FRUITS INCLUDING ALMONDS KERNELS, WALNUT KERNELS, PISTACHIO KERNELS, RAISINS OF ALL TYPES, APRICOTS, FIGS AND CASHEW AS IN CLASS 29.
Trade Marks Journal No: 1914 , 12/08/2019           Class 29

4185818    24/05/2019
RELIANCE RETAIL LIMITED
trading as ;RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOB TALAO, MUMBAI - 400002
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956
Proposed to be Used
To be associated with:
3182328
MUMBAI
PULSES IN CLASS 29, PROCESSED FRUITS, FUNGI AND VEGETABLES, EDIBLE OILS
4186827   24/05/2019
S. VASANTHI, SOLE PROPRIETRIX, TRADING AS KSR KAARA SAARAM
NO. 9, JEGANATHAN COLONY, AVINASHI MAIN ROAD, PEELAMEDU, COIMBATORE - 641 004, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER;
CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS,
PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4193083   31/05/2019
TRETA AGRO PRIVATE LIMITED
P-3/6, LGF DLF PHASE-2, GURGAON, HARYANA 122002
Manufacturer, merchant and traders
Address for service in India/Attorney address:
YOGESH KUMAR BALI
C-12,VARUN APARTMENTS, SECTOR-9, ROHINI, DELHI-110085
Used Since :01/07/2018
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS INCLUDED IN CLASS 29
KAMLESH KUMAR SAHU TRADING AS S R INDUSTRIES
NARAINA, DUDU ROAD, OPPOSITE GURUDWARA, DUDU ROAD, NARAINA, JAIPUR, RAJASTHAN 303348
PROPRIETOR

Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA, GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018

Proposed to be Used
AHMEDABAD

All type of Food product and edible oil (included in class 29 only)
4194947  01/06/2019

NAGARAJA OIL INDUSTRY
Shed #D3 & D4, Plot # L1 & L2, Industrial Estate, Sira – 572 137.
Partnership Firm

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
To be associated with:
3728887

CHENNAI
Coconut oil for food, Organic coconut oil for culinary purposes, Organic coconut oil for use in cooking and food preparation, Soybean oil, Olive oil, Edible oils, Flavoured edible oils, Edible oils for foodstuffs, Edible oils and Fats, Edible oils for glazing foodstuffs, Edible oils for use in cooking foodstuffs, Edible fish oils for culinary purposes, Maize oil, Palm oil for food, Rape oil for food, Sesame oil, Groundnut oil being included in Class 29.
BHOOP SINGH
Office No. 126, 1st Floor, Qutab Plaza, DLF Phase 1, Gurugram-122002, Haryana
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI

Frozen, preserved, dried and cooked fruits and vegetables; milk and milk products; edible oils and fats; jellies, jams, pickles; meat, fish, poultry and game; eggs; processed pulses
Ting Ring
4196768  04/06/2019
OAM INDUSTRIES INDIA PRIVATE LIMITED THROUGH AVIN RAJENDRAKUMAR AGRAWAL
17/A, Khasra No. 104,0, Mouza- Chikhli- Deo, Kalamna Road, Nagpur, Maharashtra, India
Director
Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since :01/01/2018
MUMBAI
Preserved, dried and cooked fruits and vegetables, jellies jams, milk and milk products; edible oils and fats in class 29
AMBIKA SHARMA
H.NO.414 DURGESH VIHAR NARELA SHANKARI GOVINDPURA HUZUR BHOPAL 462021 MP IN
PROPRIETOR

Address for service in India/Attorney address:
MAHESH MODI
912 CENTRAL STREET MHOW

Proposed to be Used
MUMBAI

MILK AND DAIRY PRODUCTS LIKE GHEE, PANEER, CHEESE.
4199722 07/06/2019
MANSI KAPOOR
259, sector A pocket C, Vasant kunj New Delhi -70
A Citizen of India
Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17

Proposed to be Used
DELHI
Vegetable based food preparations, Food preparations consisting principally of meat, Food preparations consisting principally of meat products, Food preparations consisting wholly or substantially wholly of milk, Food preparations having a base of milk, Vegetable food products, Arrangements of processed fruit, Bean curd (processed vegetables), Edible processed seaweed, Fruits (processed), Macadamia nuts, processed, Processed algae for human consumption, Processed cheese, Processed cheese products, Processed cherries, Processed chia seeds, Processed edible seeds, Processed fish, Processed hemp seeds, Processed mangos, Processed meat products, Processed mushrooms, Processed nuts, Processed olives, Processed peanuts, Processed peas, Processed pork meats, Processed potatoes, Processed poultry, Processed raisins, Processed sesame seeds for human consumption, Processed spirulina, Processed vegetables, Curry (prepared meals with or without rice), Pickles, Snack food products made wholly or principally of potatoes, Snack foods consisting principally of meat, Snack foods made from dehydrated vegetables, Snack foods made from dried vegetables, Snack foods made from eggs, Snack foods made from extruded vegetables, Snack foods made from meat, Snack foods made from potatoes and wheat (potatoes predominating), Snack foods made from pre-cooked vegetables
4204141  12/06/2019
ASHISH MAHENDRA MEHTA
21-A, VAIBHAV, 80, BHULABHAI DESAI ROAD, MUMBAI 400 026, INDIA
AN INDIAN NATIONAL
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
FLAVORED, SEASONED, ROASTED, TOASTED, BAKED, FRIED, GRILLED, SALTED, SWEETENED SNACK FOODS MADE OF SEEDS, PULSES, BEAN, TEFF, FRUITS, NUTS, LEGUMES AND VEGETABLES; FERMENTED SAVORY SNACKS MADE FROM TEFF.
4205235   13/06/2019
MUKESH KUMAR TRADING AS JAY VEE GEE ENTERPRISES.
KHASRA NO.-894/115, ABADIDEH, VILLAGE ALIPUR, NORTH WEST DELHI, DELHI-110036.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats.
JHANDU GOLD

4206635   14/06/2019

SH. BALWANT RAI TRADING AS HANUMAN COTTEX.
TIJARA HIGHWAY, SKM MILESTONE, KISHANGARH BASS, ALWAR, RAJASTHAN-301405.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

AHMEDABAD

MUSTARD OIL, EDIBLE OIL, REFINED OIL, VANASPATI GHEE, KACHI GHANI(MUSTARD OIL), COOKING OIL, DRIED AND COOKED FRUITS AND VEGETABLES INCLUDED IN CLASS 29.
Trade Marks Journal No: 1914, 12/08/2019 Class 29

4208458 17/06/2019
MR. JAVED SARDAR KHAN PATHAN TRADING AS F. K. PRODUCTS
BHAWANI WARD, BRAMHAPURI, 441206, DIST. CHANDRAPUR, MAHARASHTRA
PROPRIETORSHIP
Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSİ FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
BETAL SPICES (PAN MASALA), SWEET SUPARI, SCENTED SUPARI
4208518    17/06/2019

VAAGAI TRADITIONAL FOODS AND OILS
NO.3/239-A2, NEAR DIVYA BAKERY, AVINASHI ROAD, NEELAMBUR. COIMBATORE - 641 062, COIMBATORE DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Milk, Ghee, Butter, Buttermilk, Curd, Cheese, Skimmed milk, Dairy-based beverages, Milk beverages, milk predominating, Paneer (Milk Product), Jams, Dried fruits, Preserved fruit, Processed fruits, Condensed milk, Cream [dairy products],
Meat, Fish, not live, Poultry, not live, Meat extracts, Processed pulses, Edible oils and fats.

Transliteration : AARANYAM MEANS FOREST AND PARAMBARIYAM PAZHAGU MEANS LEARN TRADITION.
4208661  17/06/2019
CPF (INDIA) PRIVATE LIMITED
NO 40 2ND STREET, 1ST FLOOR, F2, SPARTON NAGAR, MOGAPPAIR EAST CHENNAI - 600 037
Private Limited Company
Address for service in India/Agents address:
C. RAMASUBRAMANIAM
RAJI, 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai-600002.

Proposed to be Used
CHENNAI
PREPARATION OF CHICKEN INCLUDING PROCESSED CHICKEN, CHILLED CHICKEN, FRIED CHICKEN, ROASTED
CHICKEN AND OTHER FOOD PRODUCTS SUCH AS PROCESSED OR COOKED FRUITS, VEGETABLES, FRUIT,
VEGETABLE SAUCES, etc.
Boarding Pass

4208818  17/06/2019
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Meat, Fish, Poultry; Preserved, Dried and Cooked Fruits and Vegetables; Milk and Milk Products
4208835  17/06/2019
M/S. SREE AMMAN AGRO INDUSTRIES.
3/156, Perumampalayam Kunnathur Road, Sullipalayam Perundurai, Erode-638057, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Desiccated Coconut Powder.
NIGIL KUMAR TRADING AS YOGOO DAIRY
NO.176, LINGAY GOUNDER STREET, ODAKKADU, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Milk shakes, Bases for making milk shakes, Milk, Ghee, Butter, Buttermilk, Curd, Cheese, Skimmed milk, Dairy-based beverages And Paneer (Milk Product).
KALPDHENU
4209680  18/06/2019
VISHAL SUBHASHRAO BHOSALE
Flat No.105 B Wing Mangalmurti Complex, Sinhagad Road, Pune 411030, Maharashtra, India
Individual
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Milk, cheese, butter, yoghurt and other milk products.
4209795  18/06/2019
MR. RAJESH KUMAR
M/s FRIORA FERMENTATION, 33/605, C2 SUNDARI MUKKU, VENNALA, COCHIN- 682 028, KERALA
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since : 10/06/2019
CHENNAI
WHIPPING CREAM, VEGETABLE BASED CREAM, VEGETABLE FATS FOR FOOD
Rasmagic
4209948  18/06/2019
RASMADHUR AGRO INDUSTRIES
Ganganagar Road Near Kalpataru Warehouse, Bikaner, Rajasthan 334001
Partnership Firm
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Proposed to be Used
AHMEDABAD
DAIRY PRODUCTS, MILK-BASED BEVERAGES, MILK SHAKE, POTATO CHIPS, JELLIES, JAMS PICKLES, PRESERVED,
DRIED AND COOKED FRUITS AND VEGETABLES, READYMADE DISHES & FROZEN OR DEHYDRATED PRESERVES,
PROTEIN PREPARATIONS FOR FOOD, MEAT, FISH, POULTRY & GAME, MEAT EXTRACTS, EDIBLE OILS & FATS,
PRESERVES AND PICKLES, FRUITS IN POWDER FORM, FRUIT PULP CONCENTRATES, CHEESE, POTATO CHIPS, SOUP
EXTRACTS AND POWDER, SOUPS, VEGETABLE SOUP PREPARATIONS BEING GOODS INCLUDED IN CLASS 29.
Rafale

4209950    18/06/2019
RASMADHUR AGRO INDUSTRIES
Ganganagar Road Near Kalpataru Warehouse, Bikaner, Rajasthan 334001
Partnership Firm
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used

AHMEDABAD
DAIRY PRODUCTS, MILK-BASED BEVERAGES, MILK SHAKE, POTATO CHIPS, JELLYS, JAMS PICKLES, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, READYMADE DISHES & FROZEN OR DEHYDRATED PRESERVES, PROTEIN PREPARATIONS FOR FOOD, MEAT, FISH, POULTRY & GAME, MEAT EXTRACTS, EDIBLE OILS & FATS, PRESERVES AND PICKLES, FRUITS IN POWDER FORM, FRUIT PULP CONCENTRATES, CHEESE, POTATO CHIPS, SOUP EXTRACTS AND POWDER, SOUPS, VEGETABLE SOUP PREPARATIONS BEING GOODS INCLUDED IN CLASS 29.
R.M.A.I

4209960   18/06/2019
RASMDHUR AGRO INDUSTRIES
Ganganagar Road Near Kalpataru Warehouse, Bikaner, Rajasthan 334001
Partnership Firm

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
AHMEDABAD
DAIRY PRODUCTS, MILK-BASED BEVERAGES, MILK SHAKE, POTATO CHIPS, JELLIES, JAMS PICKLES, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, READYMADE DISHES & FROZEN OR DEHYDRATED PRESERVES, PROTEIN PREPARATIONS FOR FOOD, MEAT, FISH, POULTRY & GAME, MEAT EXTRACTS, EDIBLE OILS & FATS, PRESERVES AND PICKLES, FRUITS IN POWDER FORM, FRUIT PULP CONCENTRATES, CHEESE, POTATO CHIPS, SOUP EXTRACTS AND POWDER, SOUPS, VEGETABLE SOUP PREPARATIONS BEING GOODS INCLUDED IN CLASS 29.
RAJ PARAS

4210010  18/06/2019
PARAS GUJAR PROPRIETOR OF M/S. RAJ PARAS ENTERPRISES
B-6, AMILIYA BAWAJI ROAD, CHITTORGARH

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
AHMEDABAD
DAIRY PRODUCTS INCLUDED IN CLASS 29
4210121 18/06/2019
RAMAN KEDIA TRADING AS RAMAN ENTERPRISES
H1-120, 121, 122, 123, 124, 125, RIICO INDUSTRIAL AREA, KHEMANA ROAD, SADULPUR-331023, DISTT CHURU (RAJASTHAN)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
AHMEDABAD
Edible Oils including Mustard Oil for Food & Refined Oil for Food.
4210233  18/06/2019
KIRAN VISWAN
No 52, 1st Block, MMDA Colony, Arumbakkam, Chennai-600106
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Pickles, Dill pickles, Preserves, pickles, Spicy pickles, Mixed pickles
DAMOS

4210335  18/06/2019
SANGRAM VISHWANATH JADHAV
VISHWAM, SANGOLA ROAD, ATPADI, SANGLI - 415 301
INDIVIDUAL

Address for service in India/Attorney address:
DEEPA KULKARNI
501, Shaniya Enclave, V.P.Road, Above Glitorium, Vile Parle (w), Mumbai - 400 056

Proposed to be Used
MUMBAI
MEATS, MEAT EXTRACTS, FISH, SEAFOOD,
4210846  19/06/2019
B.MANIKANDAN, SOLE PROPRIETOR, TRADING AS NAVA SAKTHI GOVEDA
357/1B, SURVEY NO.3-2483, ARUPUKOTTAI ROAD, PALAVANATHAM, VIRUDHUNAGAR-626 004, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :21/04/2018
CHENNAI
MILK AND MILK PRODUCTS
PKR PUGAZH

4210848  19/06/2019
K.R.VETRIVEL, SOLE PROPRIETOR, TRADING AS PKR FRESH FOODS
98, MAIN BAZAAR, VIRUDHUNAGAR-626 001, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; BANANA CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4211022 19/06/2019
HAFIZ UR RAHMAN
BANPORA LETHAPORA, TAHSIL PAMPORA, DIST PULWAMA - 192122, JAMMU KASHMIR, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
DELHI
DRY FRUITS INCLUDED IN CLASS 29.
DHARAMPAL SATYAPAL LIMITED
H-2/4, GROUND FLOOR, FRONT PORTION, MODEL TOWN PART - 2, DELHI - 110009
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since : 11/08/2006

To be associated with:
1607276

DELHI
pan masala & mouth freshners.
4211333  19/06/2019
NEETU W/O SH. RAMESH KUMAR
1505-1506 LOVEKUSH COLONY, HANSI ROAD, KARNAL, HARYANA- 132001
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats in class 29
RATHEE

4211411  19/06/2019
SUSHIL KUMAR TRADING AS RATHEE PAN MASALA
GROUND FLOOR, OFFICE NO.87-W, MODEL TOWN, HISAR, HARYANA, 125001
Proprietorship Firm

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
PAN MASALA (BETAL SPICES), PAN MASALA PRODUCTS, SUPARI AND PREPARATIONS CONTAINING SUPARI,
SCENTED & FLAVOURED SUPARI, SWEET SUPARI, MOUTH FRESHNERS.
AABAD
4211502  19/06/2019
FABLE FOOD PRODUCTS PRIVATE LIMITED
302, SHAPATH-I, OPP. RAJPATH CLUB, S.G. HIGHWAY, AHMEDABAD – 380 015, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/04/2004
To be associated with:
1302171, 1302173

AHMEDABAD
MILK & MILK PRODUCTS; DAIRY PRODUCTS AND DAIRY SUBSTITUTES; DRINKS MADE FROM DAIRY PRODUCTS;
DAIRY BASED BEVERAGES; DAIRY DESSERTS; FATS.
Trade Marks Journal No: 1914, 12/08/2019
Class 29

FABLE FOOD PRODUCTS PRIVATE LIMITED
302, SHAPATH-I, OPP. RAJPATH CLUB, S.G. HIGHWAY, AHMEDABAD – 380 015, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since: 01/04/2004

To be associated with:
1302171, 1302173

AHMEDABAD
MILK & MILK PRODUCTS; DAIRY PRODUCTS AND DAIRY SUBSTITUTES; DRINKS MADE FROM DAIRY PRODUCTS;
DAIRY BASED BEVERAGES; DAIRY DESSERTS; FATS.
4211514  19/06/2019
FABLE FOOD PRODUCTS PRIVATE LIMITED
302, SHAPATH-I, OPP. RAJPATHT CLUB, S.G. HIGHWAY, AHMEDABAD – 380 015, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :02/04/2019
To be associated with:
4211511
AHMEDABAD
MILK & MILK PRODUCTS; DAIRY PRODUCTS AND DAIRY SUBSTITUTES; DRINKS MADE FROM DAIRY PRODUCTS;
DAIRY BASED BEVERAGES; DAIRY DESSERTS; FATS.
FABLE

4211516  19/06/2019
FABLE FOOD PRODUCTS PRIVATE LIMITED
302, SHAPATH-I, OPP. RAJPATH CLUB, S.G. HIGHWAY, AHMEDABAD – 380 015, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :16/04/2004

AHMEDABAD
MILK & MILK PRODUCTS; DAIRY PRODUCTS AND DAIRY SUBSTITUTES; DRINKS MADE FROM DAIRY PRODUCTS;
DAIRY BASED BEVERAGES; DAIRY DESSERTS; FATS.
4211548  19/06/2019
NABA KUMAR DAS
Sy.No.88/4, Plot No.156/81, 19th Cross, Bhagwathi Temple Road, Hulimavu, Bengaluru – 560 076
Individual
Address for service in India/Attorney address:
SANJAY H SETHIYA
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020

Proposed to be Used
To be associated with:
4166503
CHENNAI
Edible oils and fats.
4211727   20/06/2019
GAMBARI BRAHMA TRADING AS DAOGA FARMS
KOKLABARI, PO. SIMLA, BAKSA, ASSAM – 781330
PROPRIETORSHIP
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
Trade Marks Journal No: 1914 , 12/08/2019 Class 29

4211762  20/06/2019
TARUN GOEL
483, first floor, kohat enclave, delhi-110034
Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
edible oils, cooking oils, mustard oil meat, fish, poultry and game, meat extracts; preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes; eggs, pulses, milk, cheese, butter, yoghurt and other milk products, oils and fats for food.
4211967   20/06/2019
ASHRAF K P
S/O KUNHIVI K P, K P HOUSE, PUTHIYAPADAMTHARI PARAMBU, PANNIYANKARA, KALLAI POST, KOZHIKODE
DISTRICT, KERALA - 673003
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF POTATOES, NUTS, SEEDS, OTHER FRUIT OR VEGETABLE
MATERIALS OR COMBINATIONS THEREOF, INCLUDING POTATO CHIPS, POTATO CRISPS, TARO CHIPS, SNACKS, SOY-
BASED SNACKS, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS
AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
INCLUDED IN CLASS 29
NATURNUTS

4212383  20/06/2019
BIPIN BAJAJ (PROP.) OF M/S TRUELIFE INDUSTRIES
PLOT -74, ROZKAMEO INDUSTRIAL AREA, SOHNA- MEWAT, HARYANA.
SINGLE FIRM

Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK Puri EAST, NEW DELHI - 110018.
Used Since :01/01/2017

DELHI
Dry Fruits, Cashew, Ground Almonds, Ground Nuts, Pistachio, Roast Chestnuts, Processed Apricots, Dates, Dried Figs,
Coated Peanuts, Roasted Peanuts, Prunes.
4212449    20/06/2019
NIRAJ JAIN
S/O: GANESH LAL JAIN, A - 124, BEHIND SUDHA HOSPITAL, TALWANDI, KOTA, RAJASTHAN 324005
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4212546 20/06/2019
VIJAY DASHRATH WANI
BLDG NO 2, FLAT NO 1, B J NAGAR, PIMPRALA ROAD, JALGAON - 425001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4212681  21/06/2019
SHRI YOGESH GARG (TRADING AS : BALAJI ORGANICS)
A-31, JANTA COLONY, JAIPUR - 302004 RAJASTHAN
SINGLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ALL INDIA PROFICIENT CORPORATE SERVICES
11, GURU GORAKH COLONY, NEAR NAGAR NIGAM STADIUM, SANGANER, JAIPUR - 302029 RAJASTHAN

Proposed to be Used
AHMEDABAD

PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, DRY FRUITS, JELLIES, JAMS, FRUITS SAUCES, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS, VANSPATI OIL, EDIBLE PALM OIL, GHEE INCLUDED IN CLASS 29.
4212723  21/06/2019
Lifeheal Foods Lab Private Limited
2nd Floor, Shop No. 26 & 27, JMD Regent Arcade, MG Road, Village Sikadarpur, Ghosi, Haryana, Gurgaon - 122002, India.
A company organized and existing under the Indian Companies Act.
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :03/04/2019
DELHI
Food prepared from meat, pork, fish and poultry products, meat sandwiches, fish sandwiches, pork sandwiches, chicken sandwiches, preserved and cooked fruits and vegetables, eggs, cheese, milk, milk preparations, pickles, desserts, dried and cooked fruits and vegetables.
4212792  21/06/2019
INDISKA MAGIC
Having address at No. 75 Mahatma Gandhi Road, Nungambakkam, Chennai 600 034
A Partnership Concern

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
To be associated with:
4212791

CHENNAI
Dairy products and dairy substitutes, Cheese & Cheese products, Cottage cheese, Dairy puddings, Dairy desserts, Dairy spreads, Dairy-based beverages, Cream, Dairy-based dips, Non-dairy creamer, Chilled dairy desserts, Dairy-based spreads, Low fat dairy spreads, Dairy-based whipped topping, Cream, being dairy products, Whiteners [dairy] for beverages, Drinks made from dairy products, Artificial cream (dairy product substitutes), Coffee whiteners consisting principally of dairy products, Birds eggs and egg products; Edible oils and fats, Fish, seafood and molluscs, not live, Meat, Oils and fats; Prepared insects and larvae, Processed fruits, fungi and vegetables (including nuts and pulses) Sausage skins and imitations thereof, Soups and stocks, meat extracts.
MR. N. NARENDRA RAM,
# 8-3-898/10, F No. 201, KLN Enclave, Nagarjuna Nagar, Sri Nagar colony, Hyderabad - 500 004.
Merchant & Trader
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.
Proposed to be Used
CHENNAI
Milk and Milk products
YATHARTH

4213025  21/06/2019

BRAND ENFORCEMENT INDIA PRIVATE LIMITED
305, SECTOR-15 A, NOIDA (U.P.), INDIA.

BODY INCORPORATE

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.

Proposed to be Used

DELHI

Meat, fish, poultry and game, meat extracts, preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes, eggs, milk, cheese, butter, yoghurt and other milk products, oils and fats for food.
4213295 21/06/2019
MR. RAHUL MANOHAR KHAIRNAR TRADING AS SUDARSHAN ENTERPRISES
602, Nishigandh Avenue, Near B P Petrol Pump, Dutta Mandir Chowk, Untwadi, Nashik-422009
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
MILK & MILK PRODUCTS
Trade Marks Journal No: 1914 , 12/08/2019  Class 29

4213531  21/06/2019
PRADEEP PROPRIETOR OF BSSD OVERSEAS
NA. 1, ROHTAK ROAD, OPPOSITE NEW GRAIN MARKET, JIND, HARYANA- 126102
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Edible oil, Olive oils, Cooking oils, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
4213825  22/06/2019
BFV FOODS PRIVATE LIMITED
F-101, LEXINGTON AVENUE, 143, 4TH MAIN, DEFENCE COLONY, INDIRANAGAR, BANGALORE
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
THE BOSSMAN
4213932   22/06/2019
JAYNESH BHASIN
S/O BALWANT RAI BHASIN, 385/2-A, BAAG LALA SHIV PRASAD, NEAR DHARKANTA, PREM NAGAR, BAREILLY,
UTTAR PRADESH-243001
PROPRIETOR

Address for service in India/Attorney address:
JYOTI SAINI
Mukhya Ngar, Madrampura, Ajmer Road, Jaipur, Rajasthan-302006

Proposed to be Used
DELHI
MEAT & MEAT PRODUCTS, FISH, FOODS PREPARED FROM MEAT, PORK, FISH AND POULTRY PRODUCTS, MEAT
SANDWICHES, FISH SANDWICHES, PORK SANDWICHES, CHICKEN SANDWICHES, PRESERVED AND COOKED FRUITS
AND VEGETABLES, SALADS, COOKING OILS, SEAFOOD PRODUCTS, EGGS, CHEESE, MILK, MILK PREPARATIONS,
PICKLES DRIED HURBS, DESSERTS, POTATO BASED SNAK FOODS AND ITEMS COVERED IN CLASS 29.
SURESH GULWANI  
Bogda No. 4, Shop No. 2, Under Patel Bridge, Ware House Road, Indore – 452007  
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT  
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI

Meat, Fish, Poultry And Game; Meat Extracts; Preserved, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Compotes; Eggs, Milk And Milk Products; Edible Oils And Fats.
Trade Marks Journal No: 1914, 12/08/2019

Class 29

4214705  24/06/2019

NARESH JAIN
2, Ambedkar Ward, Sagar - 470002, Madhya Pradesh
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Paan masala (processed nuts, seeds and betel leaves used as ingredients)
DURONTO GOLD

4214844  24/06/2019

NIKHIL BHARDWAJ TRADING AS M/S TRIMURTI ENTERPRISES
OFFICE NO : 35, SHUBHAM ENCLAVE GATE NO 2, PASCHIM VIHAR 110063, NEW DELHI

PROPRIETORSHIP

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI

Pan masala [processed nuts, seeds and betel leaves used as ingredients].
PRASUMA

4214950  24/06/2019
AMPLE FOODS PVT LTD
PLOT NO. 127-6 I.M.T MANESAR GURGAON HARYANA
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.

Used Since : 27/07/2008
To be associated with:
1712887, 3697821

DELHI
MEAT, FISH, POULTRY AND MEAT PRODUCT
KERAFIT

4214979  24/06/2019

NARENDRA J. OSWAL

trading as ;MADHUKAR ARGO INDUSTRIES

C/O KIRAN M JAIN 201,BUILDING NO.4 SAI BABA ENCLAVE NEAR CITY CENTER S.Y. ROAD GOREGOAN WEST MUMBAI-62

Proposed to be Used

MUMBAI

EDIBLE OILS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCT
4214985  24/06/2019
NAVEEN GOYAL
HNO. ND 198 D, TANDA ROAD, FATEH PURA, JALANDHAR, PUNJAB-144001
PROPRIETOR
Address for service in India/Agents address:
KARAN KHANNA
1ST FLOOR, SOHAL COMPLEX, SEHDEV MARKET, JALANDHAR PUNJAB-144001.
Proposed to be Used
DELHI
Peanuts, processed, Nuts, prepared
Trade Marks Journal No: 1914, 12/08/2019

4215737  25/06/2019

VASID P.K.
Pandikasala Chantha, Feroke P.O., Kozhikode District, Pincode 673631, Kerala, India
Sole proprietorship

Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India
Used Since: 28/12/2018

CHENNAI
Coconut oil
MVIMAL SHUDDH DESI
4215831   25/06/2019
M/S SANJAY TRADERS
RAMNAGAR, JANIPUR, GORAKHPUR-273413, UTTAR-PRADESH
Proprietorship Firm
Address for service in India/Attorney address:
NOOR FATMA
146-I, JAFRA BAZAR, NEW COLONY, GORAKHPUR
Proposed to be Used
DELHI
EDIBLE OILS
DAU KOLHOO
4215848  25/06/2019
PRASHANT SINGH BHADAURIA
5,SARVAN KHEDA,TRIVEDINPUR,TAHSHEEL- AKABARPUR,DISTRICT-KANPUR DEHAT
PROPRIETOR
Proposed to be Used
DELHI
EDIBLE OILS,GHEE
4215920 25/06/2019
RADHA MADHAVAN
VADAKUMCHERY HOUSE, KECHERY POST, ERANELLUR, THRISUR-680 501, KERALA STATE, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
Edible oils, sesame oil for food, coconut oil, organic coconut oil for culinary purpose.
TAAZERI

4216282  25/06/2019

PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI

Nut toppings; Nuts, processed; Roasted nuts; Shelled nuts; Seasoned nuts; Toasted nuts; Prepared nuts; Processed nuts; Blanched nuts; Flavoured nuts; Nut-based spreads; Cashew nut butter; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Roasted cashew nuts; Processed cashew nuts; Spiced mixed nuts; Roasted mixed nuts; Nut-based snack foods; Nut-based snack bars; Nuts prepared for human consumption; Dried fruits; Spiced cashew nuts; Berries, frozen; Frozen straw-berries; Frozen fruits; Quick-frozen fruits; Pulses, prepared; Processed pulses; Pulses, processed; Preserved pulses; Prepared pulses for human consumption; Prepared lentils; Processed lentils; Dried lentils; Preserved lentils; Pickles; Pickled vegetables; Spicy pickles; Pickled fruits and vegetables; Aaloo Papad (Potato based snacks); Fruit paste; Peanut paste; Garlic paste for culinary purposes; Preserved chilli peppers; Jams; Apricot jam; Pineapple jam; Cherry jam; Jellies, jams, compotes; Fruit jams; Milk tea, milk pre-dominating; Milk beverages flavoured with tea; Milk-based beverages flavored with coffee, cocoa, chocolate or tea.
NAVOUR
4216284 25/06/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used
CHENNAI
Nut toppings; Nuts, processed; Roasted nuts; Shelled nuts; Seasoned nuts; Toasted nuts; Prepared nuts; Processed nuts; Blanched nuts; Flavoured nuts; Nut-based spreads; Cashew nut butter; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Roasted cashew nuts; Processed cashew nuts; Spiced mixed nuts; Roasted mixed nuts; Nut-based snack foods; Nut-based snack bars; Nuts prepared for human consumption; Dried fruits; Spiced cashew nuts; Berries, frozen; Frozen straw-berries; Frozen fruits; Quick-frozen fruits; Pulses, prepared; Processed pulses; Pulses, processed; Preserved pulses; Prepared pulses for human consumption; Prepared lentils; Processed lentils; Dried lentils; Preserved lentils; Pickles; Pickled vegetables; Spicy pickles; Pickled fruits and vegetables; Aaloo Papad (Potato based snacks); Fruit paste; Peanut paste; Garlic paste for culinary purposes; Preserved chilli peppers; Jams; Apricot jam; Pineapple jam; Cherry jam; Jellies, jams, compotes; Fruit jams; Milk tea, milk pre-dominating; Milk beverages flavoured with tea; Milk-based beverages flavored with coffee, cocoa, chocolate or tea.
Trade Marks Journal No: 1914 , 12/08/2019 Class 29

4216465  25/06/2019
MR. MAHESH CHAND JAIN
M/s SHREE JI ENTERPRISES, Gandhi Market, Madhav Nagar, Katni - 483504 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior - 474 011 (M.P.).

Proposed to be Used
MUMBAI
EDIBLE OIL
4216483  25/06/2019
MANISH KUMAR KESHWANI
NEWADA, SAMOGAR DAIRY, NAINI, ALLAHABAD, U.P.
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Edible oil, mustard oil, milk and milk products, pickles, preserved, dried and cooked fruit, Dried pulses, Canned pulses, Processed Pulses, Preserved pulses and vegetables
4216498  25/06/2019
AVINASH AGRAWAL
201, STARLIT TOWER, 29, Y.N. ROAD, INDORE (M.P.)
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
3547083
MUMBAI
Milk and milk products
4216918    26/06/2019
M/S HOTEL KAMAL PVT LTD.
9-1-167 /168, SD Road, Secunderabad – 500003, Telangana, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :09/04/2019
To be associated with:
2250275
CHENNAI
Milk Shakes, Flavoured Milk, Milk Beverages, Milk Drinks, Almond Milk.
OHRI’S FOODISM

4216920    26/06/2019
M/S HOTEL KAMAL PVT LTD.
9-1-167 /168, SD Road, Secunderabad – 500003, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :09/04/2019

To be associated with:
2250275

CHENNAI
Milk Shakes, Flavoured Milk, Milk Beverages, Milk Drinks, Almond Milk.
4217120  26/06/2019
IBIS FRESH
MKSS BUILDING, NEAR EVM SCANIA, THIRUVALLAM.P.O, TRIVANDRUM, KERALA-695027.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, EGGS, MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS, OILS AND FATS FOR FOOD.
SAFEENA
4217928  26/06/2019
AJIT SINGH PROP OF S.K. EXPORTS
123, D-MALL, NETAJI SUBHASH PLACE, PITAMPURA, DELHI-110034
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
DATES, DATES PROCESSED, PREPARED DATES
ATTITUDE
4218018  27/06/2019
GANPATI ADVISORY LIMITED
27/87, A-K, DURGAKUND ROAD, VARANASI-221010, U.P.
Indian Limited Company
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.
Proposed to be Used
DELHI
PICKLES; MURABBA (sweet preserved fruits); JAMS; JELLIES; EDIBLE OILS; DRIED FRUITS, COCONUT & POTATO BASED TRADITIONAL INDIAN SNACKS; ALOO PAPAD (POTATO BASED TRADITIONAL INDIAN SNACK); FRUIT SAUCES; MIXTURE FOR MAKING GULAB JAMUN (prominently made from milk powder); all included in class 29
BISHUN LAL  
GAYATRI NAGAR, SISAI SALON, BAHRAICH-271875  
individual  
Address for service in India/Attorney address:  
NAVDEEP KAUR  
sangrur  
Proposed to be Used  
DELHI  
PAAN MASALA
Trade Marks Journal No: 1914, 12/08/2019 Class 29

4218203 27/06/2019
VEDIYERA CHANDROTH KARTHIK
13/396 SREEKRISHNA, MANGATTIDAM PO, KERALA - 670643.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats included in class 29.
Trade Marks Journal No: 1914, 12/08/2019 Class 29

4218895  27/06/2019
SANTOSH W/O SURENTRA KUMAR
G-1-144, UDYOG, RIKO, SRI GANGANAGAR, RAJASTHAN, 335001, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats.
Trade Marks Journal No: 1914, 12/08/2019 Class 29

4219548 28/06/2019
ARUN KUMAR JAIN PROP. OF JAIN EDIBLE OIL
BADI MANDI SARDHANA MEERUT UP- 250342
PROP.

Address for service in India/Attorney address:
IPR SOLUTIONS
204 RG Trade Tower, Netaji Subhash Place Pitampura New Delhi-110034

Proposed to be Used
DELHI
MUSTERED OIL
Trade Marks Journal No: 1914, 12/08/2019

4220083   28/06/2019
DEEKSHIT KAPOOR
25-A, White Avenew, Amritsar - 143001
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Pickles, Jams
SVITY RISE

4220267  28/06/2019

KAMANI FOODS PRIVATE LIMITED.
One BKC, C Wing, 810, BKC, Bandra (East), Mumbai- 400 051.
A Company incorporated under the provisions of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Edible oils, ghee, vanaspati, margarine, fats, butter & shortening; dairy products based on milk substitutes; meat, fish, poultry & game; meat extracts; preserved, frozen, dried & cooked fruits & vegetables, tomato puree, soups, pickles, jellies, jams, compotes; eggs; yoghurt, vegetable and fruit –based snack foods being goods included in class 29.
4221175  30/06/2019
VARGHESE THOMAS TRADING AS GREEN WING AGRO FOOD PROCESSING UNIT
KALLAR, NELLIPALLY PO, PUNALUR, KOLLAM - 691 305, KOLLAM DIST, KERALA.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Milk, Ghee, Butter, Buttermilk, Curd, Cheese, Skimmed milk, Dairy-based beverages, Edible oil and fats for food And
Paneer (Milk Product).
4221385  01/07/2019
VNKC AGROCOM PRIVATE LIMITED
Shangrila Arcade, Near Shyamal Cross Roads, Anandnagar Road, Ahmedabad-380015
Manufacturer and Trader

Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
VNKC AGROCOM PRIVATE LIMITED
Shangrila Arcade, Near Shyamal Cross Roads, Anandnagar Road, Ahmedabad-380015
Manufacturer and Trader

Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
Trade Marks Journal No: 1914, 12/08/2019

4221436 01/07/2019

NIMIT JAYESH DEDHIA
402, Navdurga Darshan, Anandji Lane, Off. M.G. Road, Ghatkopar (East), Mumbai - 400077

Individual

Address for service in India/Attorney address:
PUNIT KACHALIA
107B, Gayatri Dham, MG Road, Ghatkopar East, Mumbai - 400077

Proposed to be Used

MUMBAI

All Edible oils, vegetable oils, flower based oils, jaggery products, aloe vera products, edible fats, butters, milk and dairy products, fruits and vegetables (fresh, processed, preserved, dried, pickled, frozen, hydrogenated, treated, canned), fruit and vegetable based snack food, jams, jellies, fruit and vegetable based sauces, pulses, lentils, nuts, seeds, peas, chips and snacks included in Class 29
Jwplus
4221736  01/07/2019
GAURAV SINGHAL
1419, BLOCK H, DSIIDC, NARELA, DELHI-110040
INDIVIDUAL
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092
Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
Jwprime

4221737   01/07/2019

GAURAV SINGHAL
1419, BLOCK H, DSIIDC, NARELA, DELHI-110040
INDIVIDUAL

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
MISSTINDIA

4221743    01/07/2019

GAURAV SINGHAL
1419, BLOCK H, DSIIDC, NARELA, DELHI-110040
INDIVIDUAL

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
MRTINDIA
4221744  01/07/2019
GAURAV SINGHAL
1419, BLOCK H, DSIIDC, NARELA, DELHI-110040
INDIVIDUAL

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
Fiostar

4221746   01/07/2019

GAURAV SINGHAL
1419, BLOCK H, DSIDC, NARELA, DELHI-110040
INDIVIDUAL

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
Fioplus

4221747  01/07/2019

GAURAV SINGHAI
1419, BLOCK H, DSIIDC, NARELA, DELHI-110040
INDIVIDUAL

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
Fioprime

4221748  01/07/2019

GAURAV SINGHAL
1419, BLOCK H, DSIIDC, NARELA, DELHI-110040
INDIVIDUAL

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
Göaonextar

4221752  01/07/2019

GAURAV SINGHAL
1419, BLOCK H, DSIIDC, NARELA, DELHI-110040
INDIVIDUAL

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
Müsafírpremíum

4221755   01/07/2019
GAURAV SINGHAL
1419, BLOCK H, DSIDC, NARELA, DELHI-110040
INDIVIDUAL
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
OILSMITH

4222073  01/07/2019

TBJ IMPEX PRIVATE LIMITED
Shop No. 31, INA Market, New Delhi- 110023
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI
Edible Oils; Oils and fats for food;
4222221  01/07/2019
MR. MOHAMMED ASIF AKBAR SAIDULLAH
301, SUKRUTI CHS, SECTOR-19, PLOT NO. 61, NERUL, NAVI MUMBAI-400706, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used
MUMBAI
MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS INCLUDED UNDER CLASS 29.
4222233  01/07/2019
R.RAJESWARI
Amudham Products, Oor Gounder Kadu, Valayachetti palayam, Maveli palayam Post, Sankari Tk, Salem Dt, Pin-637301, Tamilnadu
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI

Groundnut oil, Sesame Oil ,Coconut oil and Edible oils
4222411  01/07/2019
SETHUNATH
SOUBAGYA, UDINUR POST, KASARAGODE-671310
Proprietorship
Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARLIATHAM TRUST, VGP SALAI,SAIADPET CHENNAI-15
Proposed to be Used
CHENNAI
COCONUT OIL
BADRUDDIN HUSSAIN SALMANI
22-7-270/17, Diwan Devdi, Hyderabad-500002, Telangana, India
Individual.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since: 01/04/2019

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
4222472    02/07/2019

MR. SHIV NARAIN
A-23, Main Road, Rishi Nagar, Rani Bagh, Delhi-110034
Sole Proprietor

Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005

Proposed to be Used
To be associated with:
3318694

DELHI
EDIBLE OIL INCLUDED IN CLASS 29
4222721    02/07/2019
KAMAL PEER MOHAMED TRADING AS SOUTHPOLE TRADELINK
NO:8, Ansari Nagar, 6th Street, Mahaboop Palayam, Madurai-625016.
Proprietor
Address for service in India/Attorney address:
A.VIGNESH
7b/80, Kani Street, Meenakshi Nagar, Madurai-625009.

Proposed to be Used
CHENNAI
All kinds of edible and cooking oil and ghee falling in class 29.
Röyalmüsafír

4222736   02/07/2019

M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI

PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
DIKSHASARAS
4223084  02/07/2019
GYAN CHAND JAIN TRADING AS : DIKSHA ENTERPRISES
NARENDRA MARG, GULAB BADI, KOTA, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
To be associated with:
1514290, 1514291

AHMEDABAD
GHEE
4223262  02/07/2019
SABIR SEA FOODS
PLOT NO. 1401/1402, G.I.D.C. ESTATE, VERAVAL- 362269, DISTRICT - GIR SOMNATH, GUJARAT , INDIA.
REGISTERED PARTNERSHIP FIRM.
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLODIA, AHMEDABAD - 382481, GUJARAT, INDIA.
Used Since :01/09/1987

AHMEDABAD
SEA FOODS INCLUDED IN CLASS 29.
DARBAAN

4223323  02/07/2019

VIRENDRA KUMAR

18, KAITHAL GATE, BARAHSAINI MOHALLA, CHANDAUSI, SAMBHAL, U.P.-202412

INDIVIDUAL

Address for service in India/Attorney address:

TYAGI CERTIFICATIONS

3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used

DELHI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4223364    02/07/2019
GAURAV JAIN (PROPRIETOR) TRADING AS ATC FOOD PRODUCTS
10,NOOR MAHAL ROAD,CHOWKI IMAMBADA,BHOPAL-462001 (M.P) INDIA
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :14/10/2010
MUMBAI
Dried pulses; Dried fruit
DAMBRIDGE

4223535    02/07/2019

VIJAY SINGH
HANUMAN NAGAR, SONKH ROAD, MATHURA, 281004, UTTAR PRADESH, INDIA

OWNER

Address for service in India/Agents address:

VIPUL SETH
1234B, Bhagwati Bhawan, Near SBI Crossing, Chowki Bagh, Bhadhur, Mathura-281001,(U.P.).

Proposed to be Used

DELHI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats, Pan Masala, Supari as being including in Class 29 as per nice classification
4223648  03/07/2019
R BALA SUBRAMANIAN
M/s. RAMANA PURE GHEE SHOP, OLD NO. 76, NEW NO.155, BAZAAR STREET, NAMAKKAL, TAMIL NADU -637001
PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
A.GANAPATHEESWARAN
IP360, NO.7/2,1ST FLOOR,MEHTHA HOUSE,KONDI CHETTY STREET,CHENNAI-600001
Used Since :01/05/2002
To be associated with:
3531208
CHENNAI
GHEE
SS - 1

4223729  03/07/2019
TRIMURTI FRAGRANCES (P) LTD.
133/231-A, T. P. Nagar, Kanpur, Uttar Pradesh – 208023
Company registered under Companies Act, 1956

Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used

DELHI
SWEET SCENTED SUPARI, MOUTH FRESHENER, PROCESSED BETEL NUTS, SCENTED SUPARI AND SWEET BETEL NUT, SADA PAN MASALA; SCENTED SWEET SUPARI; NUT; PAN SAMAGRI WITHOUT TOBACCO; PAN CHATNI AND PAN FLAVOURING MATERIALS.
SS - ONE
4223730  03/07/2019
TRIMURTI FRAGRANCES (P) LTD.
133/231-A, T. P. Nagar, Kanpur, Uttar Pradesh – 208023
Company registered under Companies Act, 1956

Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used
DELHI
SWEET SCENTED SUPARI, MOUTH FRESHENER, PROCESSED BETEL NUTS, SCENTED SUPARI AND SWEET BETEL NUT, SADA PAN MASALA; SCENTED SWEET SUPARI; NUT; PAN SAMAGRI WITHOUT TOBACCO; PAN CHATNI AND PAN FLAVOURING MATERIALS.
4223784  03/07/2019
MR. HARIRAM BULANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS BULANI PRODUCTS
33, Kailash Nagar, Khandwa - 450001, Madhya Pradesh

Address for service in India/Attorney address:
PARAS KHATRI
OFFICE NO. 101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE, M.P. 452001

Proposed to be Used
MUMBAI
PAAN MASALA PROCESSED NUTS SEEDS AND BETEL LEAVES USED AS INGREDIENTS & MILK PRODUCTS
4223977    03/07/2019
MR. TARACHAND MEHTA TRADING AS: MANGAL MILK CENTER
SHOP NO.7, NEW JALARAM BHUVAN, CARTER ROAD NO. 3, BORIVALI (E), MUMBAI- 400066, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS
LAKHOTIA DURGA

4224805   03/07/2019

VINOD KUMAR LAKHOTIYA S/O. LATE SH. RAMESHWAR LAL LAKHOTIA
TRADING AS M/S. LAKHOTIYA TRADING COMPANY AT- HANUMAN CHOWK, MAIN MARKET, SUMERPUR - RAJASTHAN
Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/07/1980

AHMEDABAD
Edible oil & Mustard oil.
4225240 04/07/2019
BONNY BABU
Vettickal (House), Theyyappara (Po), Kodencherry(Village), Calicut (District), Kerala-673580
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
FRESHERY

4225254   04/07/2019

BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
A company incorporated under The Companies Act, 2013

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :02/11/2018

CHENNAI

Prepared meals consisting of cooked meat, poultry, fish and/or vegetables; milk based beverages; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
THE GOODNESS KITCHEN

4225258  04/07/2019

BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
A company incorporated under The Companies Act, 2013

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :05/12/2018

CHENNAI
Prepared meals consisting of cooked meat, poultry, fish and/or vegetables; milk based beverages; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
GUDDIE
4226838  05/07/2019
UNITED FOODS
Pamapara Road, Talaja Dist., Bhavnagar - 364140, Gujarat
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
AHMEDABAD
Peanut butter
AYNIKA

4226839  05/07/2019

UNITED FOODS
Pamapara Road, Talaja Dist., Bhavnagar - 364140, Gujarat
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
AHMEDABAD
Jellies and jams
Urmila Khandelwal M/S Anantras Farms
C-51, Ram Nagar, Shastri Nagar, Jaipur. 302016.
Individual (Proprietorship Firm)

Address for service in India/Attorney address:
Labdhi Kochar & Associates
701, Kaivanna Towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
Ahmedabad

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
4227159   05/07/2019
SENTHIL KUMAR
11, Gandhi Nagar, 3rd Street, Tirupur Road, Kangeyam, Tirupur - 638701
Individual
Address for service in India/Attorney address:
SR RAJESHKUMAR
NO.97, KALYAN TOWERS, EAST LOKAMANYA STREET, RS PURAM, COIMBATORE-641002
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4227553  06/07/2019
VINOD KUMAR BHAMLA
ANANDPUR SHRAM KE PASS,WARD-5,JATI WALI GALI,SOHNA ROAD,GURGAON-122103
individual
Address for service in India/Attorney address:
SHIKHA GUPTA & ASSOCIATES
106,SHRIRAM COMPLEX,C-20,EAST KRISHNA NAGAR,DELHI-110051
Proposed to be Used
DELHI
MILK
Trade Marks Journal No: 1914 , 12/08/2019   Class 29

4227614   06/07/2019
SHREE BALAJI AGRO FOOD INDUSTRIES
208 A/1 VILLAGE KANERA SARSA ROAD, Nr. BAREJA, KHEDA-387540, GUJARAT, INDIA.
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009, India
Used Since :16/02/2017
AHMEDABAD
Dates; Dried dates; Processed dates; Toasted nuts; Roasted nuts; Seasoned nuts; Shelled nuts; Nuts, prepared;
Processed nuts; Flavoured nuts; Flavored nuts; Candied nuts;
4227616  06/07/2019
SHREE BALAJI AGRO FOOD INDUSTRIES
208 A/1 VILLAGE KANERA SARSA ROAD, Nr. BAREJA, KHEDA-387540, GUJARAT, INDIA.
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India
Used Since :16/02/2017
AHMEDABAD
Dates; Dried dates; Processed dates; Toasted nuts; Roasted nuts; Seasoned nuts; Shelled nuts; Nuts, prepared; Processed nuts; Flavoured nuts; Flavored nuts; Candied nuts;
Trade Marks Journal No: 1914, 12/08/2019, Class 29

4227620 06/07/2019
SHREE BALAJI AGRO FOOD INDUSTRIES
208 A/1 VILLAGE KANERA SARSA ROAD, Nr. BAREJA, KHEDA-387540, GUJARAT, INDIA.
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India
Used Since:16/02/2017
AHMEDABAD
Dates; Dried dates; Processed dates; Toasted nuts; Roasted nuts; Seasoned nuts; Shelled nuts; Nuts, prepared; Processed nuts; Flavoured nuts; Flavored nuts; Candied nuts;
Trade Marks Journal No: 1914, 12/08/2019

4227622 06/07/2019
SHREE BALAJI AGRO FOOD INDUSTRIES
208 A/1 VILLAGE KANERA SARSA ROAD, Nr. BAREJA, KHEDA-387540, GUJARAT, INDIA.
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India
Used Since: 16/02/2017
AHMEDABAD
Dates; Dried dates; Processed dates; Toasted nuts; Roasted nuts; Seasoned nuts; Shelled nuts; Nuts, prepared; Processed nuts; Flavoured nuts; Flavored nuts; Candied nuts;
4227634  06/07/2019
HITESHKUMAR K THAKKAR
RAILWAY STATION ROAD, PATAN HIGHWAY BEHIND SHREE GOPALESWAR MAHADEV MANDIRDEESA, DIST-
BANASKANTHA GUJARAT-385535
Individual
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
AHMEDABAD
Edible oils and fats
4227914   06/07/2019
M/S ULTRA MAX GLOBAL
PLOT NO. 111, G.F., KHASRA NO. 37/12, DADA BHAIYA ROAD, RANHOLA EXT., NAGLOI, NEW DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
4228353 08/07/2019
KAUSHAL PATEL
8, SHREYAS SOCIETY, OPP. JAIL, JAIL ROAD, MEHSANA 384002, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD

BUTTER; CHEESE; COCONUT BUTTER; COCONUT MILK; CONDENSED MILK; HUMMUS [CHICKPEA PASTE]; CREAM [DAIRY PRODUCTS]; CURD; EGGS; FRUIT PEEL; FRUIT CHIPS; LOW-FAT POTATO CRISPS I LOW-FAT POTATO CHIPS; POTATO FRITTERS; SOUPS; SOYA MILK; AJVAR [PRESERVED PEPPERS]; ALMOND MILK-BASED BEVERAGES; ALMOND MILK; ALMONDS, GROUND; ALOE VERA PREPARED OR HUMAN CONSUMPTION; CANDIED NUTS; COCONUT OIL OR FOOD; TOFU; WHIPPED CREAM; YOGURT / YOGHURT; COCONUT MILK-BASED BEVERAGES; CRISTALLIZED FRUITS FROSTED FRUITS; DATES; EXTRA VIRGIN OLIVE OIL FOR FOOD; FLAVOURED NUTS / FLAVORED NUTS; FRUIT, PRESERVED; FRUIT JELLIES; FRUIT PULP; FROZEN FRUITS; FRUITS, TINNED FRUITS, CANNED; PRESERVED GARLIC; GINGER JAM; GUACAMOLE [MASHED AVOCADO]; JAMS; ELLIES FOR FOOD; LENTILS, PRESERVED; LINSEED OIL FOR FOOD / FLAXSEED OIL FOR FOOD; MAIZE OIL FOR FOOD / CORN OIL FOR FOOD; NUT-BASED SPREADS; NUTS, PREPARED; OILS FOR FOOD; OLIVE OIL FOR FOOD; OLIVES, PRESERVED; PALM KERNEL OIL FOR FOOD; PALM OIL FOR FOOD; PEANUTS, PREPARED; PEAS, PRESERVED; PICKLES; PRESSER FRUIT PASTE; RAISINS; RAPE OIL FOR FOOD COLZA OIL FOR FOOD; RICE MILK; SAUSAGES; SEEDS, PREPARED; SESAME OIL FOR FOOD; SOYA BEANS, PRESERVED, FOR FOOD; SOYA BEAN OIL FOR FOOD; SUNFLOWER OIL FOR FOOD; SUNFLOWER SEEDS, PREPARED; SWEET CORN, PROCESSED; TAHINI [SESAME SEED PASTE]; TOMATO PASTE; VEGETABLE JUICES FOR COOKING; VEGETABLE-BASED CREAM; VEGETABLES, DRIED; VEGETABLES, TINNED I VEGETABLES, CANNED; YUBA; WHEY INCLUDED IN CLASS 29
4228762  08/07/2019  
FARM SUZZANNE PRIVATE LIMITED  
64, Montieth Road, Egmore, Chennai, Tamil Nadu - 600 008  
Registered  
Address for service in India/Attorney address:  
ADV.TONY CHACKO  
DOOR NO: 9/525-14/35 TO 9/525-14/43, CHICAGO TOWER, 5TH FLOOR IKKANDA WARRIER ROAD, NEAR MALAYALA MANORAMA, THRISUR, KERALA, – 680 001  
Used Since :01/01/1995  
CHENNAI  
Fish and Meat
4229004    08/07/2019
ZAKEER HUSSAIN
K M ROAD, KADUR, CHIKMAGALUR DIST, KARNATAKA - 577548
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
Trade Marks Journal No: 1914, 12/08/2019  Class 29

4229447  09/07/2019
TENY DEVASSY
MANNULLIL HOUSE, MARKET JUNCTION, TRIPUNITHURA - 682301
Individual
Address for service in India/Attorney address:
KRIS LAW CHAMBERS
LEVEL 15, CONCORDE TOWERS, UB CITY, 1 VITTAL MALLYA ROAD, BANGALORE-560 001.

Proposed to be Used
CHENNAI
Milk and milk products.
4230064 09/07/2019
M/S SHIV SHAMBHU FOODS
SHOP N. 11 BLOCK 11 2ND FLOOR SHOE MKT SANJAY PLACE AGRA
PARTNERSHIP
Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since :03/06/2019
DELHI
GHEE, EDIABLE OIL, FAT, MUSTARD OIL, MILK AND MILK PRODUCTS
GREEN FIELDS

4230508  09/07/2019
NATIONAL SPICES & DEHYDRATES
GALI NO 18, KHASRA NO 111-, PLOT NO -3 PHRINI ROAD, RITHALA, DELHI - 85
Partnership firm
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Used Since : 13/10/1995
DELHI
SOUP POWDER, SOUP PREPARATION, SOUPS(CONCENTRATED), SOUP(COOKED), SOUP TABLETS, PREPARATIONS FOR MAKING SOUPS & PRESERVES
EMARTXPRESS

4230524  10/07/2019

PRAKASH SUBRAMANI

175, GK HOMES AND FOUNDATIONS, VGP SELVA NAGAR, VELACHERY, CHENNAI - 42

EMAYAM
Proprietor

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; meat extracts, preserved, dried and cooked fruits including fruit chips, dried and cooked fruits and vegetables including ready to eat food made therefrom including potato crisps, potato flakes, potato fritters, potato chips, low-fat potato chips, low-fat crisps, ultra thin wafers, vegetable soup preparations, soups and other preparations for making soups, tomato puree, tinned vegetables, dried and preserved vegetables, tinned fruits, preserved fruits, frozen fruits, processed peanuts, processed gram, preserved peas, apple puree, ground almonds, jellies jams fruit sauces, eggs, milk and milk products including yoghurts, edible oils, fats and ghee and all items thereof mentioned in class 29
GHANIWALE
4230867   10/07/2019
MAHESH INGALE
B-1/37 Rail Vihar, Bijlee Nagar, Chinchwad, Pune Maharashtra
Natural Products
Proprietor

Proposed to be Used

MUMBAI
Edible vegetable Oil, Cold Pressed Natural Organic cooking oil
4230935  10/07/2019

SRY FINANCIAL SERVICES LIMITED
E-20, GROUND FLOOR, LAJPAT NAGAR - III, NEW DELHI-110024
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
pan masala and sweet supari.
HARI BHAI'S

4231182   10/07/2019
HARIRAM BULANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS BULANI PRODUCTS
33, Kailash Nagar, Khandwa - 450001, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :15/03/2000
MUMBAI
Paan masala (processed nuts, seeds and betel leaves used as ingredients)
4231420  10/07/2019
MR. MANISH JIWNANI
M/s KADAH WALA GROUP & COMPANY, Old Mandi Committee, Dal Bazar Gwalior - 474009 (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Proposed to be Used
MUMBAI
EDIBLE FATS; LOW CHOLESTEROL FAT, COOKING FAT, FATS FOR FOOD
4231979  11/07/2019
CRYPTOFIRM TECHNOLOGY SOLUTIONS PRIVATE LIMITED
D No 1-65-27, MIG 85, Sector-2, MVP Colony, Visakhapatnam-530017, Andhra Pradesh
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
BATTIWALA EXPORTS
BATTIWALA EXPORTS, DADA BATTI SHERI, STATION ROAD, BAHARKOT, VERAVAL - 362265, GIR SOMNATH, GUJARAT, INDIA.
A REGISTERED PARTNERSHIP FIRM.
Address for service in India/Attorney address:
P.K. SUTHAR & ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLODIA, AHMEDABAD - 382481, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
SEA FOODS INCLUDED IN CLASS 29.
Grip

4232219    11/07/2019
AKASH GUPTA
S/O RAJINDER MOHAN GUPTA ,H N0.1798E/4,PUCCA BAGH ROPAR,ROPAR,ROPNAGAR,ROPNAGAR,PUNJAB-140001

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4232421   11/07/2019
MANINDERJOT SINGH
House No 6/12, Subhash Nagar, Tagore Garden
Individual
Address for service in India/Attorney address:
RAVI BHUSHAN KUMAR
C-55, FIRST FLOOR, SECTOR, 8, NOIDA, UP 201301,

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
4233671    12/07/2019
KARTIK COLD STORAGE
Plot No. 1308, G.I.D.C., Veraval, Dist: Gir Somnath 362269, Gujarat, India.
An Indian Partnership Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Fish, fish products.